

**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**  
**DIRECTORATE GENERAL OF FOREIGN TRADE**

The Meeting No.NC/5/MEET/Feb/202021/99 Dated 28.04.2021 actually held on 28.04.2021, 28.05.2021, 09.06.2021 for the licensing year 2020-21 to consider the cases under Para 4.07 FTP 2015-20, Duty Exemption Schemes (Chapter-4) through video conferencing, under the Chairmanship of Shri S.B.S. Reddy, Addl. DGFT. The following officers were present:-

S. No.	Name of the representatives and their designation	Department
1.	Shri Kuldeep Singh, Asst. Director-I	O/o DC(MSME)
2.	Shri Ram Asrey Lal, Consultant	DGFT
3.	Shri Nand Lal, Consultant	DPIIT
4.	Shri J D Giri, Nominee	AEPC
5.	Shri Shaish Kumar, Consultant	DGFT
6.	Shri Manoj Kumar Meena, Dy. Director	DGFT

**Minutes of Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021**

<b>Case No.:01</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> BOX MUSE	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved	
<b>HQ File</b> :01/84/050/00674/AM21	<b>RLA File</b> :07/24/040/00134/AM21	<b>Lic.No. 0710116890</b> <b>Date : 17.08.2020</b>		
<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC and explained their case. After detailed deliberation and based on written comments dated 07.06.2021 of Sh. Shaish Kumar, Committee decided to ratify the norms for the above advance authorization as under:</p>				
<b>SL No.</b>	<b>ITC(HS) Code</b>	<b>Import ItemName</b>	<b>Wastage applied</b>	<b>Quantity Allowed</b>
01	85235910	RFID Stickers - affixed to final product for identification by the buyer in warehouse and retail environment	1.702 %	NETT+1 % WASTAGE
01	32121000	Hot stamping Foil – For branding on the surface of eyewear cases	2.449 %	1.02 Sq meter/sq. meter in export
01	85051900	Disc Magnets- Used for creating a closure mechanism in flat-folding eyewear cases in conjunction	3.75 %	NETT+1% WASTAGE

03	83021010	Metal Hinges - Used in the assembly of metal clamshell eyewear cases	11.11 %	NETT+2% WASTAGE
03	39203090	Laminated Polystyrene Sheets Used to manufacture the innerlining of metal clamshelleyewear cases	44.468 %	1.40 KG/KG CONTENT IN EXPORT
02	63071090	Microfiber CleaningCloth – Used for cleaningof spectacle lenses supplied in conjunction with the manufactured (SIZE 150X150 MM)	0.431 %	NETT TO NETT
01	39211390	Polyurethane LaminatedSheet – Artificial leather forouter covering of flat-folding eyewear	18.367 %	1.15 SQ METR/SQ METER CONTENT IN EXPORT
03	39219029	PVC Coated Sheet 0.6 mm- Artificial leather for outer covering/wrappingof metal clamshell cases	22.159 %	1.20 SQ METER/SQ. METER CONTENT IN EXPORT
01	73262090	Punched Steel Flats -Used for creating a closuremechanism in	5.714 %	NETT+1 % WASTAGE
01	56031300	Non Woven Flock – Used as inner lining for flat-folding eyewear cases	27.055 %	1.25 SQ YARD/ SQ YARD IN EXP[ORT
01	39199010	Made in India Sticker- Stickers fixed to finished eyewear case to identify that it is a product of India	7.5 %	NETT+2 % WASTAGE
03	39199010	Made in India Sticker- Stickers fixed to finishedeyewear case to identifythat it is a product of India	7.5 %	NETT+2 % WASTAGE
03	72262021	CRCA coils - metal coils to make metal component for case (REL. SPECS)	27.80 %	1.18 KG/KG CONTENT IN EXPORT(Wastage have been Reduced Taking to Consideration1/3 <sup>rd</sup> recovery for sale of scrap as per std practice in ferrous metal)

RA concerned may take necessary action subject to compliance of other usual conditions.

2	<b>Case No. 02</b> NC/5/MEET/Feb/202021/99	<b>Party Name: SURE SAFETY (INDIA) Ltd.</b>	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and Re-indexed</b>
	<b>HQ File</b> :01/84/050/00420/AM20	<b>RLA File</b> :34/24/040/00282/AM20	<b>Lic.No. : 3410045714</b> <b>Date:17.12.2019</b>	
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that case pertains to DPIIT. Committee also noted that firm has furnished their reply on dated 03.05.2021 and same has been referred to DPIIT for their comments. Therefore committee decided to wait for their comments The case stands deferred for re-listing.				

3	<b>Case no. 03</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> GAINUP INDUSTRIES INDIA Pvt. Ltd.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00258/AM20	<b>RLA File</b> :35/24/040/00021/AM20	<b>Lic.No. 3510045601</b> <b>Date:16.09.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and decided to refer the case to Sh. Shaish Kumar for examination. The case stands deferred for re-listing.				

4	<b>Case no. 04</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and Re-indexed</b>
	<b>HQ File</b> :01/84/050/00391/AM20	<b>RLA File</b> :32/24/040/00079/AM20	<b>Lic.No. 3210079276</b> <b>Date: 06.12.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and decided to send a reminder to the firm to furnish the Complete sets of application on portal. The case stands deferred for re-listing.				

5	<b>Case no.: 05</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> SURE SAFETY (INDIA) LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Withdrawn</b>
	<b>HQ File</b> :01/84/050/00616/AM19	<b>RLA File</b> :34/24/040/00341/AM19	<b>Lic. No. 3410044865</b> <b>Date:08.02.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been rejected in NC Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 (Case No.:192/24/84-ALC3/2018). Hence, the committee decided to withdraw the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

6	<b>Case no.: 06</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> GAINUP INDUSTRIES INDIA PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File</b> :01/84/050/00667/AM21	<b>RLA File</b> :32/24/040/00030/AM21	<b>Lic.No. 3210079630</b> <b>Date : 30.07.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and decided to refer the case to Sh. Shaish Kumar for examination. The case stands deferred for re-listing.			

7	<b>Case no.: 07</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> LOYAL TEXTILE MILLS LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File</b> :01/84/050/00686/AM21	<b>RLA File</b> :32/24/040/00033/AM21	<b>Lic.No. 3210079646</b> <b>Date : 19.08.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and decided to send a reminder to the firm to furnish the Complete sets of application on portal. The case stands deferred for re-listing.			

8	<b>Case no.: 08</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> Royal sportswear	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQRNORM APPLY</b> <b>00032822 AM21</b>	<b>RLA File :</b> <b>05AA04017384 AM21</b>	<b>Lic.No: 0511000026</b> <b>Date 07.12.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

9	<b>Case no.: 9</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQRNORM APPLY</b> <b>00044699 AM21</b>	<b>RLA File :</b> <b>05AA04019642 AM21</b>	<b>Lic.No0511000351</b> <b>21.12.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

10	<b>Case no. 10</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SAGAR BRUSH INDUSTRIES	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Rejected
	<b>HQ File</b> :01/84/050/00288/AM20	<b>RLA File</b> :32/24/040/00060/AM20/	<b>Lic.No.:</b> 3210079147 <b>Date:</b> 11.10.2019	
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder to furnish the details of manufacturing process. However, no reply has been received yet. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

11	<b>Case no. 11</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ESS ENN EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Rejected
	<b>HQ File</b> :01/84/050/00359/AM20	<b>RLA File</b> :32/24/040/00077/AM20	<b>Lic.No.</b> 3210079240 <b>Date:</b> 19.11.2019	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that the copy of application has not yet been received from the firm and in this regard, a letter was sent to the firm on 22.06.2020 followed by reminders on 24.09.2020. However, no information has been received so far. Hence, the committee decided to reject the case RA concerned may take necessary action subject to compliance of other usual conditions.				

12	<b>Case no. 12</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> SURE SAFETY (INDIA) LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File</b> :01/84/050/00617/AM19	<b>RLA File</b> :34/24/040/00343/AM19	<b>Lic.No.</b> 3410044866 <b>Date:</b> 08.02.2019	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been rejected in NC Meeting No. 3/84-ALC3/2020 Date: 17.09.2020 (Case No.:193/24/84-ALC3/2018). Hence, the committee decided to withdrawn the case. RA concerned may take necessary action subject to compliance of other usual conditions.				

13	<b>Case no. 13</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> GAINUP INDUSTRIES INDIA PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File</b> :01/84/050/00687/AM21	<b>RLA File</b> :32/24/040/00037/AM21	<b>Lic.No.</b> 3210079647 <b>Date :</b> 19.08.2020	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> <li>1. Qty. Of import item no.1 in kg and its net content in export.</li> <li>2. Qty of import item no.2 and 3 in sq meter and their net content in export.</li> <li>3. Justification of qty. of import with the help of CAD.</li> </ol> The case stands deferred for re-listing.				

14	<b>Case no.14</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> ANAR COIR PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00771/AM21	<b>RLA File :</b> 32/24/040/00054/AM21	<b>Lic. No. 3210079733</b> <b>Date: 30.09.2020</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on dated 28.05.2021 and explained their case. After detailed deliberation, committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Exact tech spec. of each of export indicating their end use</li> <li>2. Exact tech. difference between grade 160wb,365 wb,065wb</li> <li>3. Detailed mfg. process indicating wastage at each step</li> <li>4. Exact tech spec. of each of import and the type and speices of wood from which fiber is made along with catalogue from foreign supplier</li> </ol> <p>The case stands deferred for re-listing.</p>			

15	<b>Case no. 15</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SAIVANA EXPORTS PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> HQRNORM APPLY 00032842 AM21	<b>RLA File :</b> 052404000454 AM21	<b>Lic. No. 0511000025</b> <b>Date: 07/12/2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart</li> </ol> <p>The case stands deferred for re-listing</p>			

16	<b>Case no. 16</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SAIVANA EXPORTS PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re- indexed
	<b>HQ File :</b> HQRNORM APPLY 00045223 AM21	<b>RLA File :</b> 05AA04019699 AM21	<b>Lic. No. 0511000366</b> <b>Date: 23/12/2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart</li> </ol> <p>The case stands deferred for re-listing</p>			

17	<b>Case no. 17</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ARVIND LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved							
	<b>HQ File</b> :01/84/050/00710/AM21	<b>RLA File</b> 08/24/040/00151/AM21/	<b>Lic.No. 0810148442</b> <b>Date :28.08.2020</b>								
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has furnished their reply. The committee went through the details submitted in this case and decided approve the norms for above said adv. Auth as under;</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>MENS SHIRT LS LIGHT WT made out of 65% Polyester 35% Cotton(Piece Dyed Woven Fabric RIPSTOP With Durable Water Repellant Finish)</td> <td>30000 Nos.</td> <td>FAB2300 65%Polyester35% Cotton Piece Dyed Woven Fabric With Durable Water Repellant Finish</td> <td>2.90 sq. Mtr./Pc</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				Export item	Qty.	Import item	Qty. Recommended	MENS SHIRT LS LIGHT WT made out of 65% Polyester 35% Cotton(Piece Dyed Woven Fabric RIPSTOP With Durable Water Repellant Finish)	30000 Nos.	FAB2300 65%Polyester35% Cotton Piece Dyed Woven Fabric With Durable Water Repellant Finish
Export item	Qty.	Import item	Qty. Recommended								
MENS SHIRT LS LIGHT WT made out of 65% Polyester 35% Cotton(Piece Dyed Woven Fabric RIPSTOP With Durable Water Repellant Finish)	30000 Nos.	FAB2300 65%Polyester35% Cotton Piece Dyed Woven Fabric With Durable Water Repellant Finish	2.90 sq. Mtr./Pc								

18	<b>Case no.18</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> LOYAL TEXTILE MILLS LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00774/AM21/	<b>RLA File :</b> 32/24/040/00058/AM21	<b>Lic. No. 3210079737</b> <b>Date: 06.10.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>CAD, Image, Measurement chart.</li> <li>Complete two sets of hard copy of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

19	<b>Case no. 19</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> MODELAMA EXPORTS PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :HQRNORM</b> APPLY 00034140 AM21	<b>RLA File :</b> 05AA04017723 AM21	<b>Lic. No. 0511000089</b> <b>Date: 09.12.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>CAD, Image.</li> <li>Measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>			

20	<b>Case no. 20</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SUNDAR SONS (INDIA) EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Rejected
	<b>HQ File :HQRNORM APPLY</b> 00047059 AM21	<b>RLA File :</b> 32AA04003980 AM21	<b>Lic. No. 3211000127</b> <b>Date: 24.12.2020</b>	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that export product is not manufactured form import product. Therefore committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

21	<b>Case no. 21</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> PAN GUJARAT SPORTSWEAR Pvt. Ltd.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00483/AM20	<b>RLA File :</b> 34/24/040/00324/AM20/	<b>Lic. No. 3410045806</b> <b>Date: 23.01.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm was asked to furnish the CAD, Image and measurement chart. But firm has submitted CAD only. Hence, the committee decided to send a final reminder to the firm to furnish Image and Measurement chart on portal. The case stands deferred for re-listing				

22	<b>Case no. 22</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SIVSHREE MEDITTEX (INDIA) Pvt. LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00531/AM20	<b>RLA File :</b> 32/24/040/00133/AM20/	<b>Lic. No. 3210079431</b> <b>Date: 28.02.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and decided to send a final reminder to the firm to furnish the following: <ol style="list-style-type: none"> <li>1. The nomenclature of export item no. 1, 2 &amp; 3 is vague, please mention it clearly.</li> <li>2. To indicate net-contents of nonwoven fabric in each export product</li> <li>3. To indicate %age of wastage along with manufacturing process</li> <li>4. CAD of each export item labelled with export item no.</li> <li>5. Measurement chart and image/sketch of each export item.</li> </ol> The case stands deferred for re-listing.				

23	<b>Case no. 23</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> LOYAL TEXTILE MILLS LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File</b> :01/84/050/00690/AM21	<b>RLA File :</b> 32/24/040/00040/AM21	<b>Lic.No. 3210079652</b> <b>Date :21.08.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart.</li> </ol> The case stands deferred for re-listing.				

24	<b>Case no. 24</b> NC/5/MEET/Feb/202021/9 9	<b>Party Name</b> ARVIND LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re- indexed
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	<b>HQ File :</b> 01/84/050/00711/AM21	<b>RLA File :</b> 08/24/040/00152/AM21	<b>Lic. No. 0810148443</b> <b>Date : 28.08.2020</b>	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> <p>Firm has furnished their reply. The committee decided to defer the case for examination. The case stands deferred for re-listing.</p>				

	<b>Case no. 25</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> PEARL GLOBAL INDUSTRIES Ltd.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 D <b>ate - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
25	<b>HQ File : HQRNORM</b> APPLY 00034692 AM21	<b>RLA File :</b> 05AA04018055 AM21	<b>Lic. No0511000093</b> <b>Date : 09.12.2020</b>	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>				

	<b>Case no. 26</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved								
	<b>HQ File : HQRNORM APPLY</b> 00049779 AM21	<b>RLA File</b> 05AA04020787 AM21	<b>Lic. No 0511000499</b> <b>Date : 29.12.2020</b>									
26	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ratify the norms for above said Adv. Authorization as under:</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>LADIES SKIRTS (MFD. OF 100% POLYESTER WOVEN DYED FABRIC GSM 143+/- 10% Style No BETINA SLIP)</td> <td>56800 Nos.</td> <td>100 PERCENT POLYESTER WOVEN DYED FABRIC (GSM 143+/-10%)</td> <td>131776 Sq. Mtr.</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				Export item	Qty.	Import item	Qty. Recommended	LADIES SKIRTS (MFD. OF 100% POLYESTER WOVEN DYED FABRIC GSM 143+/- 10% Style No BETINA SLIP)	56800 Nos.	100 PERCENT POLYESTER WOVEN DYED FABRIC (GSM 143+/-10%)	131776 Sq. Mtr.
Export item	Qty.	Import item	Qty. Recommended									
LADIES SKIRTS (MFD. OF 100% POLYESTER WOVEN DYED FABRIC GSM 143+/- 10% Style No BETINA SLIP)	56800 Nos.	100 PERCENT POLYESTER WOVEN DYED FABRIC (GSM 143+/-10%)	131776 Sq. Mtr.									

	<b>Case no. 27</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> ANAR COIR PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00517/AM20	<b>RLA File :</b> 32/24/040/00126/AM20/	<b>Lic. No. 3210079413</b> <b>Date: 18.02.2020</b>	
27	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on dated 28.05.2021 and explained their case. After detailed deliberation , committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>5. Exact tech spec. of each of export indicating their end use</li> <li>6. Exact tech. difference between grade 160wb,365 wb,065wb</li> </ol>			

7. Detailed mfg. process indicating wastage at each step
  8. Exact tech spec. of each of import and the type and speices of wood from which fiber is made along with catalogue from foreign supplier
  9. Justification for wastage claimed.
- The case stands deferred for re-listing.

	<b>Case no. 28</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> <b>01/84/050/00532/AM20/</b>	<b>RLA File :</b> <b>32/24/040/00132/AM20</b>	<b>Lic. No. 3210079433</b> <b>Date: 28.02.2020</b>	
28	<p><b>Decision:</b> The Committee considered the case as per the agenda and decided to send a final reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate net-contents of nonwoven fabric in each export product.</li> <li>2. To indicate %age of wastage along with manufacturing process.</li> <li>3. CAD of each export item labelled with export item no.</li> <li>4. Measurement chart and image/sketch of each export item.</li> </ol> <p>The case stands deferred for re-listing</p>			

	<b>Case no. 29</b> NC/5/MEET/Feb/202021/99	<b>Party Name: LOYAL</b> <b>TEXTILE MILLS LTD</b>	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File</b> <b>:01/84/050/00625/AM21</b>	<b>RLA File</b> <b>:32/24/040/00015/AM21</b>	<b>Lic.No/Date:3210079566</b> <b>22.06.2020</b>	
29	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart.</li> <li>3. Complete set of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

	<b>Case no. 30</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ANAX INDUSTRIES PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> <b>01/84/050/00658/AM21</b>	<b>RLA File :</b> <b>31/83/040/00030/AM21</b>	<b>Lic. No. 3110067793</b> <b>Date: 23.07.2020</b>	
30	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Content of each import item in making of export product.</li> <li>2. Complete two sets of hard copy of application.</li> <li>3. Number of layers.</li> <li>4. Each layer constituent and GSM</li> <li>5. Export item does not say how many layers or constituents clarify how accountability will be ensured.</li> </ol> <p>The case stands deferred for re-listing.</p>			

31	<b>Case no. 31</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ARVIND LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00712/AM21	<b>RLA File :</b> 08/24/040/00154/AM21	<b>Lic. No. 0810148447</b> <b>Date : 31.08.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete set of hard copy of application.</li> </ol> <p>Firm has furnished their reply. The committee decided to defer the case for examination. The case stands deferred for re-listing.</p>			

32	<b>Case no. 32</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> GLOBAL ATTIRE PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00776/AM21	<b>RLA File :</b> 32/24/040/00057/AM21	<b>Lic. No. 3210079746</b> <b>Date: 07.10.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the Complete set of hard copy of application on portal. The case stands deferred for re-listing.</p>			

33	<b>Case no. 33</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> CHOWDHARY OVERSEAS LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File : HQRNORM</b> <b>APPLY 00035851 AM21</b>	<b>RLA File :</b> 06AA04002189 AM21	<b>Lic. No. 0611000008</b> <b>Date: 10.12.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has not attached any documents on portal. Therefore committee decided to ask the firm to submit application documents on the portal. The case stands deferred for re-listing.</p>			

34	<b>Case no.34</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> LOYAL TEXTILE MILLS LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File : HQRNORM</b> <b>APPLY 00051325 AM21</b>	<b>RLA File :</b> 32AA04004143 AM21	<b>Lic. No. 3211000160</b> <b>Date: 31.12.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to submit CAD. Image and measurement chart on portal. The case stands deferred for re-listing.</p>			

35	<b>Case no. 35</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> INDIAN EMPORIUM	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99	<b>Status:</b> withdrawn
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		<b>Meeting Date - 28/04/2021</b>	
<b>HQ File :01/84/050/00437/AM20</b>	<b>RLA File :10/24/040/00083/AM20</b>	<b>Lic.No/Date:1010060354 27.12.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 2/84-ALC3/2020 Date: 16.07.2020 (Case No.:40/16/84-ALC3/2019). Hence, the committee decided to withdraw the case. RA concerned may take necessary action subject to compliance of other usual conditions.			

	<b>Case no. 36 NC/5/MEET/Feb/202021/99</b>	<b>Party Name: SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File : 01/84/050/00533/AM20/</b>	<b>RLA File : 32/24/040/00131/AM20</b>	<b>Lic. No. 3210079434 Date: 28.02.2020</b>	
36	<b>Decision:</b> The Committee considered the case as per the agenda and decided to send a final reminder to the firm to furnish the following: <ol style="list-style-type: none"> <li>1. The nomenclature of export item no. 1, 2,3 &amp; 4 is vague, please mention it clearly.</li> <li>2. To indicate net-contents of nonwoven fabric in each export product</li> <li>3. To indicate %age of wastage along with manufacturing process</li> <li>4. CAD of each export item labelled with export item no.</li> <li>5. Measurement chart and image/sketch of each export item.</li> </ol> The case stands deferred for re-listing			

	<b>Case no. 37 NC/5/MEET/Feb/202021/99</b>	<b>Party Name ARVIND LIMITED</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File : 01/84/050/00700/AM21/</b>	<b>RLA File : 08/24/040/00146/AM21</b>	<b>Lic. No. 0810148417 Date : 27.08.2020</b>	
37	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to submit CAD. Image and measurement chart on portal. The case stands deferred for re-listing.			

	<b>Case no. 38 NC/5/MEET/Feb/202021/ 99</b>	<b>Party Name: RAHMAN INDUSTRIES LIMITED</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File : HQRNORM APPLY 00037011 AM21</b>	<b>RLA File : 06AA04002191 AM21</b>	<b>Lic. No. 0611000011 Date: 11.12.2020</b>	
38	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has attached required documents on portal. The committee decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.			

39	<b>Case no. 39</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved								
	<b>HQ File HQRNORM</b> APPLY 00051739 AM21	<b>RLA File :</b> 05AA04021410 AM21	<b>Lic. No. 0511000540</b> <b>Date: 31.12.2020</b>									
	<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and based on written comments of DCMSMEUO No. 37(5)/18/Textiles/2021-22 dated 03.05.2021, committee decided to approve the norms as under:											
	<table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommendation</th> </tr> </thead> <tbody> <tr> <td>Ladies Top Mfd of 100% Viscose Woven Printed Fabric, GSM-53+/- 10%.(STYLE NO OD21418255KTIE TP)</td> <td>1700 Nos.</td> <td>100% Viscose WovenPrinted Fabric(GSM-53+/-10%.</td> <td>6477 sq. meters @3.81 sq. Mtrs. /pc.</td> </tr> </tbody> </table>	Export item	Qty.	Import item	Qty. Recommendation	Ladies Top Mfd of 100% Viscose Woven Printed Fabric, GSM-53+/- 10%.(STYLE NO OD21418255KTIE TP)	1700 Nos.	100% Viscose WovenPrinted Fabric(GSM-53+/-10%.	6477 sq. meters @3.81 sq. Mtrs. /pc.			
Export item	Qty.	Import item	Qty. Recommendation									
Ladies Top Mfd of 100% Viscose Woven Printed Fabric, GSM-53+/- 10%.(STYLE NO OD21418255KTIE TP)	1700 Nos.	100% Viscose WovenPrinted Fabric(GSM-53+/-10%.	6477 sq. meters @3.81 sq. Mtrs. /pc.									
RA concerned may take necessary action subject to compliance of other usual conditions.												

40	<b>Case no. 40</b> NC/5/MEET/Feb/202021/99	<b>Party Name: SIVSHREE</b> MEDITTEX (INDIA) PRIVATE LIMITED,	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File</b> :01/84/050/00417/AM20	<b>RLA File</b> :32/24/040/00085/AM20	<b>Lic.No/Date:3210079295</b> <b>17.12.2019</b>	
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the followings:				
<ol style="list-style-type: none"> <li>CAD, Image and Measurement Chart.</li> <li>Complete two sets of application.</li> <li>Net content of import item in export product.</li> <li>Requirement of inputs in Sq. Mtr.</li> </ol>				
The case stands deferred for re-listing.				

41	<b>Case no. 41</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED,	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00534/AM20	<b>RLA File :</b> 32/24/040/00134/AM20	<b>Lic. No. 3210079435</b> <b>Date: 28.02.2020</b>	
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and decided to send a final reminder to the firm to furnish the following:				
<ol style="list-style-type: none"> <li>The nomenclature of export item no. 1 to 5 is vague, please mention it clearly.</li> <li>To indicate net-contents of nonwoven fabric in each export product</li> <li>To indicate %age of wastage along with manufacturing process</li> <li>CAD of each export item labelled with export item no.</li> <li>Measurement chart and image/sketch of each export item.</li> </ol>				
The case stands deferred for re-listing.				

42	<b>Case no. 42</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> GAINUP INDUSTRIES INDIA PRIVATE	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
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		<b>LIMITED</b>		
	<b>HQ File :</b> <b>01/84/050/00704/AM21</b>	<b>RLA File :</b> <b>32/24/040/00041/AM21</b>	<b>Lic. No. 3210079672</b> <b>Date : 28.08.2020</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and noted that firm has submitted the application copy. Based on recommendation of Sh. Shaish Kumar , committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no 1,4 and 5 in kg and its net content in export</li> <li>2. Qty of import item no2 and 3 in sq meter and their net content in export</li> <li>3. Justification of qty of import with the help of cad</li> </ol> <p>The case stands deferred for re-listing.</p>			

	<b>Case no. 43</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name</b> <b>GAINUP INDUSTRIES</b> <b>INDIA Pvt.Ltd.</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> <b>01/84/050/00743/AM21</b>	<b>RLA File :</b> <b>32/24/040/00048/AM21</b>	<b>Lic. No. 3210079692</b> <b>Date: 14.09.2020</b>	
43	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and noted that firm has submitted the application copy. Based on recommendation of Sh. Shaish Kumar , committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 in kg and its net content in export</li> <li>2. Qty of import item no2 and 3 in sq meter and their net content in export</li> <li>3. Justification of qty of import with the help of cad</li> </ol> <p>The case stands deferred for re-listing.</p>			

	<b>Case no. 44</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name:</b> <b>LOYAL TEXTILE</b> <b>MILLS LTD</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> <b>01/84/050/00765/AM21</b>	<b>RLA File :</b> <b>32/24/040/00050/AM21</b>	<b>Lic. No. 3210079718</b> <b>Date: 25.09.2020</b>	
44	<p><b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart.</li> <li>3. Complete set of application</li> </ol> <p>The case stands deferred for re-listing.</p>			

	<b>Case No. : 45</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name:</b> <b>HINDUSTAN APPAREL</b> <b>INDUSTRIES</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Approved</b>
	<b>HQ File : HQRNORM</b> <b>APPLY 00039466 AM21</b>	<b>RLA File :</b> <b>03AA04012769 AM21</b>	<b>Lic. No. 0311000196</b> <b>Date: 16.12.2020</b>	
45				

**Decision:** Committee considered the case as per agenda alongwith other relevant papers and noted that firm has attached the application copy on portal. Based on written comments UO No. 37(5)/22/Textiles/2021-2213.05.2021 of DCMSME , Committee decided to approve the norms as under:

Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Children Patient Hospital Gown made out of 100% Polyester Printed woven fabric GSM-120±10%. (Style No. 6979642H/ 69715528/ 69784728)	37002 Nos.	100% Polyester Printed Woven Fabric, GSM-120±10%.	39593 sq. meters @1.07 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
2.	Children Patient Hospital S/Sleeve Top made from 100% Polyester Printed Woven Fabric, GSM-120±10%. (Style No.597L3567)	1248 Nos.	100% Polyester solid Woven Fabric, GSM-120±10%.	671 sq. meters @0.54 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
3.	Children Patient Hospital S/Sleeve Top made from 100% Polyester Printed Woven Fabric, GSM-120±10%. (Style No.597L3567)	480 Nos.	100% Polyester Printed Woven Fabric, GSM-120±10%.	258 sq. meters @0.54 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
4.	Children Patient Hospital PJ Sets (Shorts Plus Short Sleeve Top) Made From 100% Polyester Solid Woven Fabrics GSM-120±10%. (Style No.697A2833)	2496 Nos.	100% Polyester solid Woven Fabric, GSM-120±10%.	1711 sq. meters @0.69 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
5.	Children Patient Hospital PJ Pants made from 100% Polyester solid Woven Fabric, GSM-120±10%. (Style No.5971680)	3888Nos.	100% Polyester solid Woven Fabric, GSM-120±10%.	8884 sq. meters @2.28 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%
6.	Hospital Robe Made From 75% Polyester 25% Cotton Solid Woven Fabrics GSM-139±10%. (Style No.74914428)	11136 Nos.	100% Polyester solid Woven Fabric, GSM-120±10%.	26943 sq. meters @2.41 sq. mtrs. /pc.
			Trimming & Embellishment (Stainless steel snap fastener)	Net + 1%

RA concerned may take necessary action subject to compliance of other usual conditions.

46	<b>Case no. 46</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SHAHI EXPORTS PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00524/AM20	<b>RLA File :</b> 07/24/040/00289/AM20	<b>Lic. No. 0710116170</b> <b>Date: 25.02.2020</b>	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has furnished incomplete reply vide email dated 17.05.2021. Therefore based on recommendation of DCMSME,committee decided to ask the firm to submit CAD. Image and measurement chart for all export item on portal.

The case stands deferred for re-listing.

47	<b>Case no. 47</b> NC/5/MEET/Feb/202021/99	<b>Party Name: KITEX LIMITED</b>	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Withdrawn</b>
	<b>HQ File</b> :01/84/050/00613/AM21	<b>RLA File</b> :10/24/040/00022/AM21	<b>Lic.No/Date:1010060549</b> <b>15.06.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 2/84-ALC3/2020 Date: 16.07.2020 (Case No.:4/2/84-ALC3/2020). Hence, the committee decided to withdraw the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.				

48	<b>Case no. 48</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> <b>LOYAL TEXTILE MILLS LTD</b>	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00718/AM21/	<b>RLA File :</b> 32/24/040/00043/AM21	<b>Lic. No. 3210079680</b> <b>Date : 01.09.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.				

49	<b>Case no. 49</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> <b>GAINUP INDUSTRIES INDIA PRIVATE Ltd.</b>	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00744/AM21	<b>RLA File :</b> 32/24/040/00049/AM21	<b>Lic. No. 3210079693</b> <b>Date: 14.09.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case and based on recommendation of Sh. Shaish Kumar, committee decided ask the firm to furnish the following: 1. Qty. of import item no 1 and 4 in kg and its net content in export 2. Qty of import item no2 and 3 in Sq. meter and their net content in export 3. Justification of qty. of import with the help of cad The case stands deferred for re-listing.				

50	<b>Case no. 50</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> <b>LOYAL TEXTILE MILLS LTD</b>	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00780/AM21	<b>RLA File :</b> 32/24/040/00060/AM21	<b>Lic. No. 3210079753</b> <b>Date: 08.10.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:				



1. CAD, Image, Measurement chart.
  2. Complete set of application.
- The case stands deferred for re-listing.

51	<b>Case no. 51</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RICHA GLOBAL EXPORTS Pvt. Ltd.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> HQRNORM APPLY 00043830 AM21	<b>RLA File :</b> 05AA04019253 AM21	<b>Lic. No. 0511000301</b> <b>Date: 21.12.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to ask the firm to submit CAD. Image and measurement chart on portal. The case stands deferred for re-listing.				

52	<b>Case no. 52</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> MIRA EXIM LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00353/AM20	<b>RLA File :</b> 05/24/040/00477/AM20	<b>Lic. No. 0510412474</b> <b>Date: 14.11.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda along with other relevant papers and decided to send a reminder to the firm to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete set of application.</li> </ol> The case stands deferred for re-listing.				

53	<b>Case no. 53</b> NC/5/MEET/Feb/202021/99	<b>Party Name: ROYALE</b> SPORTSWEAR	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00449/AM20	<b>RLA File</b> :05/24/040/00625/AM20/	<b>Lic.No/Date:0510413217</b> <b>06.01.2020</b>	
<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the followings: <ol style="list-style-type: none"> <li>1. CAD, Image and Measurement Chart.</li> <li>2. Complete set of application.</li> </ol> The case stands deferred for re-listing.				

54	<b>Case no. 54</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> ORIENT CRAFT LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
	<b>HQ File :</b> 01/84/050/00477/AM20	<b>RLA File :</b> 05/24/040/00679/AM20	<b>Lic. No. 0510413406</b> <b>Date: 21.01.2020</b>	
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and noted that firm has attached the application copy on portal. Based on written comments UO No. 37(5)/16/Textiles/2021-				

2212.04.2021 of DCMSME , Committee decided to approve the norms as under:

Sl.	Export item	Qty.	Import item	Qty recommended
1.	Ladies Dress made of 100% Rami Woven Printed Fabric GSM: 60(+/-10%).	500 Nos.	100% Rami Woven Printed Fabric, GSM: 60±10%)	2610 sq. meters @5.22 sq. mtrs. /pc.
2.	Ladies Night Dress (Slips) made of 88% Polyester, 12% Spandex knitted Printed Fabric GSM: 180(+/-10%).	500 Nos.	88% Polyester, 12% Spandex knitted Printed Fabric, GSM: 180±10%)	825 sq. meters @1.65 sq. mtrs. /pc.
3.	Ladies blouse made of 100% Rami Woven Printed Fabric GSM: 60(+/-10%).	500 Nos.	100% Rami Woven Printed Fabric, GSM: 60±10%)	1590 sq. meters @3.55 sq. mtrs. /pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

55	<b>Case no. 55</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> OPERA GLOBAL PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00499/AM20	<b>RLA File :</b> 05/24/040/00702/AM20/	<b>Lic. No. 0510413514</b> <b>Date: 04.02.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 4/84-ALC3/2020 Date: 15.10.2020 (Case No.:42/17/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

56	<b>Case no. 56</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00525/AM20	<b>RLA File</b> :05/24/040/00735/AM20	<b>Lic. No. 0510413708</b> <b>Date: 26.02.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 4/84-ALC3/2020 Date: 15.10.2020 (Case No.:68/17/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

57	<b>Case no. 57</b> NC/5/MEET/Feb/202021/99	<b>Party</b> <b>Name:CHOWDHARY</b> <b>OVERSEAS LIMITED</b>	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00632/AM21	<b>RLA File</b> :06/24/040/00019/AM21	<b>Lic.No.:0610039528</b> <b>Date: 26.06.2020</b>	

**Decision:** Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the Complete set of application on portal.  
The case stands deferred for re-listing.

58	<b>Case no. 58</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00770/AM21	<b>RLA File :</b> 05/24/040/00322/AM21	<b>Lic. No. 0510415379</b> <b>Date: 30.09.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 4/84-ALC3/2020 Date: 15.10.2020 (Case No.:23/4/84-ALC3/2020). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

59	<b>Case no. 59</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> KORRUN INDIA PVT LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00392/AM20	<b>RLA File :</b> 07/24/040/00207/AM20	<b>Lic. No. 0710115810</b> <b>Date: 06.12.2019</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 3/84-ALC3/2020 Date: 15.10.2020 (Case No.:38/15/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

60	<b>Case no. 60</b> NC/5/MEET/Feb/202021/99	<b>Party Name: SAHU</b> EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00421/AM20	<b>RLA File</b> :05/24/040/00577/AM20	<b>Lic.No. :0510412953</b> <b>Date: 18.12.2019</b>	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the followings: 1. Image, Measurement Chart. 2. Correct CAD. The case stands deferred for re-listing			

61	<b>Case no. 61</b> NC/5/MEET/Feb/202021/99	<b>Party Name: ORIENT</b> CRAFT LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
	<b>HQ File :</b> 01/84/050/00450/AM20	<b>RLA File</b> :05/24/040/00626/AM20	<b>Lic.No/Date:0510413221</b> <b>07.01.2020</b>	
	<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and noted that firm has attached the application copy on portal. Based on written comments UO No. 37(5)/25/Textiles/2021-2221.05.2021 of DCMSME , Committee decided to approve the norms as under:			

Export item	Qty.	Import item	Qty recommended
Ladies Dress made of 100% Linen Printed Fabric GSM: 100+/-10%, (Style # 8024DBTD)	600 Nos.	100% Linen Printed Fabric GSM: 100+/-10%	2400 sq. meters @4.00 sq. mtrs. /pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

62	<b>Case no. 62</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SHAMIMSONS INTERNATIONAL	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00504/AM20	<b>RLA File :</b> 06/24/040/00089/AM20	<b>Lic. No. 0610039436</b> <b>Date: 06.02.2020</b>	

**Decision:** The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 4/84-ALC3/2020 Date: 15.10.2020 (Case No.:47/17/84-ALC3/2019). Hence, the committee decided to withdraw the case from agenda.  
RA concerned may take necessary action subject to compliance of other usual conditions.

63	<b>Case no. 63</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RAHMAN INDUSTRIES LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
	<b>HQ File :</b> 01/84/050/00526/AM20	<b>RLA File :</b> 06/24/040/00090/AM20	<b>Lic. No. 0610039443</b> <b>Date: 26.02.2020</b>	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on written comments file no P-47011/142/2020/TSW dated 07.06.2021 of, committee decided to approve the norms as under:  
Taking cue from G-14, and quantity applied for, the following norms are recommended:

**Export item:** GENTS SHOE WITH TOE CAP AND UPPER OF SYNTHETIC LEATHER & PU SOLE  
" WEIGHT OF SOLE 850 GMS"

**Quantity:**30000 nos.

**Import item:**

S.No.	Import Item	Quantity per Pair
1.	Synthetic lining	1.75 Sq. foot
2.	Sheet for making insole	0.05 Sq. Mt.
3.	Polyol	0.438 kg
4.	Isocynate	0.383 kg
5.	Catalyst	0.045 kg
6.	Pigment paste	0.0264 kg
7.	Release Agent	0.038 kg
8.	Toe caps with or without strip (Steel/Composite) (Net to Net Basis)	net to net
9.	Synthetic Leather / Microfiber Leather (Net to Net Basis)	net to net
10.	Thermoplastic sheets for (1) counter	0.014 Sq. Mt.

11.	Thermoplastic cement rod (polyester)	0.011 Kg
12.	Eyelets ( D. Ring) (Net to Net Basis)	net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

64

<b>Case no. 64</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ORIENT CRAFT LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
<b>HQ File :</b> 01/84/050/00708/AM21	<b>RLA File :</b> 05/24/040/00282/AM20	<b>Lic. No. 0510411571</b> <b>Date: 20.08.2019</b>	

**Decision:** Committee considered the case as per agenda alongwith other relevant papers and based on written comments UO No. 37(5)/26/Textiles/2021-2228.05.2021 of DCMSME , Committee decided to approve the norms as under:

Sl.	Export item	Export Qty.	Import item	Qty recommended
1	Cushion Cover (50 cm x 50 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 230 ±10% and Back : Cotton/Flax Blended Fabric & Lining : 100% Polyester (Indigenous)	9500 Nos.	100% Polyester Warp Knitted Dyed Fabric, GSM 230 ±10%.	3325 sq. meters @0.35 sq. mtrs. /pc.
2	Cushion Cover (50 cm x 50 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 230 ±10% and Back & Piping : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% & Lining : 100% Polyester (Indigenous)	25000 Nos.	100% Polyester Warp Knitted Dyed Fabric, GSM 230 ±10%.	8750 sq. meters @0.35 sq. mtrs. /pc.
			100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	11250 sq. meters @0.45 sq. mtrs. /pc.
3	Cushion (30 cm x 30 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 230 ±10% and Back : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% ; Lining & Filling : 100% Polyester (Indigenous))	25000 Nos.	100% Polyester Warp Knitted Dyed Fabric, GSM 230 ±10%	4000 sq. meters @0.16 sq. mtrs. /pc.
			100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	4000 sq. meters @0.16 sq. mtrs. /pc.
			100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	4000 sq. meters @0.16 sq. mtrs. /pc.

4	Curtain (168 cm x 137 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% and Lining : 100% Polyester Woven Dyed Fabric, GSM 80 ±10%.	1800 Pair.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	10314 sq. meters @5.73 sq. mtrs. /pair.
			100% Polyester Woven Dyed Fabric, GSM 80 ±10%	10260 sq. meters @5.70 sq. mtrs. / Pair.
5	Curtain (168 cm x 183 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% and Lining : 100% Polyester Woven Dyed Fabric, GSM 80 ±10%.	1668 Pair.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	12210 sq. meters @7.32 sq. mtrs. / Pair.
			100% Polyester Woven Dyed Fabric, GSM 80 ±10%	12093 sq. meters @7.25 sq. mtrs. / Pair.
6	Curtain (168 cm x 229 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% and Lining : 100% Polyester Woven Dyed Fabric, GSM 80 ±10%.	2610 Pair.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	23255 sq. meters @8.91 sq. mtrs. /Pair.
			100% Polyester Woven Dyed Fabric, GSM 80 ±10%	22994 sq. meters @8.81 sq. mtrs. /Pair.
7	Curtain (218 cm x 137 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% and Lining : 100% Polyester Woven Dyed Fabric, GSM 80 ±10%.	1314 Pair.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	10643 sq. meters @8.10 sq. mtrs. /Pair.
			100% Polyester Woven Dyed Fabric, GSM 80 ±10%	10578 sq. meters @8.05 sq. mtrs. /Pair.
8	Curtain (218 cm x 183 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% and Lining : 100% Polyester Woven Dyed Fabric, GSM 80 ±10%.	1206 Pair.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	12470 sq. meters @10.34 sq. mtrs. /Pair.
			100% Polyester Woven Dyed Fabric, GSM 80 ±10%	12349 sq. meters @10.24 sq. mtrs. /Pair.
9	Curtain (218 cm x 229 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% and Lining : 100% Polyester Woven Dyed Fabric, GSM 80 ±10%.	3192 Pair.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	40155 sq. meters @12.58 sq. mtrs. /Pair.
			100% Polyester Woven Dyed Fabric, GSM 80 ±10%	39708 sq. meters @12.44 sq. mtrs. /Pair.

10	Curtain (229 cm x 275 cm) made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10% and Lining : 100% Polyester Woven Dyed Fabric, GSM 80 ±10%.	1776 Pair.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 ±10%	26409 sq. meters @14.87 sq. mtrs. /Pair.
			100% Polyester Woven Dyed Fabric, GSM 80 ±10%	26409 sq. meters @14.87 sq. mtrs. /Pair.
RA concerned may take necessary action subject to compliance of other usual conditions.				

65	<b>Case no.65</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> KARAN LETEX LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00733/AM21	<b>RLA File :</b> 06/24/040/00040/AM21	<b>Lic. No. 0610039605</b> <b>Date: 10.09.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>CAD, Image, Measurement chart.</li> <li>Complete two sets of hard copy of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

66	<b>Case no. 66</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> AMARYLLIS HEALTHCARE PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00750/AM21	<b>RLA File :</b> 07/24/040/00162/AM21/	<b>Lic. No. 0710117022</b> <b>Date: 16.09.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 4/84-ALC3/2020 Date: 15.10.2020 (Case No.:3/4/84-ALC3/2020). Hence, the committee decided to withdrawn the case from agenda.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

67	<b>Case no.67</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00305/AM20	<b>RLA File :</b> 05/24/040/00406/AM20	<b>Lic.No/Date:0510412200</b> <b>21.10.2019</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 16/84-ALC3/2019 Date: 16.01.2020 (Case No.:32/12/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

68	<b>Case no.68</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> KORRUN INDIA PVT LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00393/AM20	<b>RLA File :</b> 07/24/040/00206/AM20	<b>Lic. No. 0710115819</b> <b>Date: 06.12.2019</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.03/84-ALC3/2020 Date: 17.09.2020 (Case: 39/15/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

69	<b>Case no.69</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00424/AM20	<b>RLA File :</b> 05/24/040/00579/AM20	<b>Lic. No.:0510412959</b> <b>Date: 19.12.2019</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.02/84-ALC3/2020 Date: 16.07.2020 (Case: 27/16/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

70	<b>Case no. 70</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> TANGERINE DESIGN PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00451/AM20	<b>RLA File :</b> 05/24/040/00624/AM20	<b>Lic.No/Date:0510413222</b> <b>07.01.2020</b>	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm's representation(Application) has been sent to DPIIT for their comments. Therefore Committee decided wait for their comments. The case stands deferred for re-listing			

71	<b>Case no.71</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> OPERA GLOBAL PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00482/AM20	<b>RLA File :</b> 05/24/040/00685/AM20	<b>Lic. No. 0510413427</b> <b>Date: 23.01.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 4/84-ALC3/2020 Date: 15.10.2020 (Case No.:25/17/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

72	<b>Case no.72</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> WEAR WELL INDIA PRIVATE LIMITED.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
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<b>HQ File :</b> 01/84/050/00689/AM21	<b>RLA File :</b> 05/24/040/00242/AM21	<b>Lic. No. 0510414974</b> <b>Date : 21.08.2020</b>	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> <li>CAD, Image, Measurement chart.</li> <li>Complete two sets of hard copy of application.</li> </ol> <p>Firm has furnished their reply. The committee decided to defer the case for examination. The case stands deferred for re-listing.</p>			

73	<b>Case no.73</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RAHMAN INDUSTRIES LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Approved																																
	<b>HQ File :</b> 01/84/050/00734/AM21	<b>RLA File :</b> 06/24/040/00039/AM21	<b>Lic. No. 0610039607</b> <b>Date: 10.09.2020</b>																																	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on written comments file no P-47011/142/2020/TSW dated 07.06.2021 of , committee decided to approve the norms as under: Taking cue from G-14, and quantity applied for, the following norms are recommended: <b>Export item:</b>GENTS SHOE WITH TOE CAP AND UPPER OF SYNTHETIC LEATHER &amp; PU SOLE " WEIGHT OF SOLE 850 GMS" <b>Quantity:</b> 30000 nos. <b>Import item:</b></p> <table border="1"> <thead> <tr> <th>S.No.</th> <th>Import Item</th> <th>Quantity/pair</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Synthetic lining</td> <td>1.75 Sq. foot</td> </tr> <tr> <td>2.</td> <td>Sheet for making insole</td> <td>0.05 Sq. Mt.</td> </tr> <tr> <td>3.</td> <td>Polyol</td> <td>0.438 kg</td> </tr> <tr> <td>4.</td> <td>Isocynate</td> <td>0.383 kg</td> </tr> <tr> <td>5.</td> <td>Catalyst</td> <td>0.045 kg</td> </tr> <tr> <td>6.</td> <td>Pigment paste</td> <td>0.0264 kg</td> </tr> <tr> <td>7.</td> <td>Release Agent</td> <td>0.038 kg</td> </tr> <tr> <td>8.</td> <td>Toe caps with or without strip (Steel/Composite) (Net to Net Basis)</td> <td>net to net</td> </tr> <tr> <td>9.</td> <td>Microfiber Suede Leather (Net to Net Basis)</td> <td>net to net</td> </tr> <tr> <td>10.</td> <td>Insole Socks</td> <td>net to net</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				S.No.	Import Item	Quantity/pair	1.	Synthetic lining	1.75 Sq. foot	2.	Sheet for making insole	0.05 Sq. Mt.	3.	Polyol	0.438 kg	4.	Isocynate	0.383 kg	5.	Catalyst	0.045 kg	6.	Pigment paste	0.0264 kg	7.	Release Agent	0.038 kg	8.	Toe caps with or without strip (Steel/Composite) (Net to Net Basis)	net to net	9.	Microfiber Suede Leather (Net to Net Basis)	net to net	10.	Insole Socks
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74	<b>Case no.74</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SHAHI EXPORTS PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Approved
	<b>HQ File :</b> 01/84/050/00753/AM21	<b>RLA File :</b> 07/24/040/00172/AM21	<b>Lic. No. 0710117026</b> <b>Date: 17.09.2020</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and based on written</p>			

comments UO No. 37(5)/24/Textiles/2021-2221.05.2021 of DCMSME , Committee decided to approve the norms as under:

Sl.	Export item	Export Qty.	Import item	Qty recommended
1.	Men's Pullover with Hood (Style No. AM3069) made of 60% Cotton 40% Polyester Dyed Fleece Knitted Fabric GSM: 450±10% and 58% Cotton 38% Polyester 4% Elastane Dyed Knitted Rib Fabric GSM 500 ±10%	300 Nos.	60% Cotton 40% Polyester Dyed Fleece Knitted Fabric GSM: 450±10%	900 sq. meters @3.00 sq. mtrs. /pc.
			58% Cotton 38% Polyester 4% Elastane Dyed Knitted Rib Fabric GSM 500 ±10%	1800 sq. meters @0.60 sq. mtrs. /pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

75	<b>Case no.75</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00243/AM20	<b>RLA File :</b> 05/24/040/00322/AM20	<b>Lic. No. 0510411721</b> <b>Date: 03.09.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith others relevant papers and noted that firms reply has been sent to DPIIT. Therefore, committee decided to wait for their comments. The case stands deferred for re-listing.				

76	<b>Case no.76</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> S.K. SHOES AND BOOTS PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00363/AM20	<b>RLA File :</b> 06/24/040/00066/AM20	<b>Lic. No. 0610039352</b> <b>Date: 21.11.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that the firm has given net import content in the export item, however, the items taken in application/AA and net import content of table (Annexure A) are not matching with each other. Secondly, Import item 4, PU lining is in Square foot in Ad. Auth. whereas in Annexure A, it is given in Metre without giving the width of Lining. Therefore, committee decided to ask the firm to give net import content exactly, as per the Licence taken, giving specification with dimension of each import item. Also to give comparison table of quantity of import items asked for with respective SION fixed in the H B Of procedure Vol II. The case stands deferred for re-listing				

77	<b>Case no.77</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> KORRUN INDIA PVT LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
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<b>HQ File :</b> <b>01/84/050/00395/AM20</b>	<b>RLA File :</b> <b>07/24/040/00205/AM20</b>	<b>Lic. No. 0710115798</b> <b>Date: 05.12.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.03/84-ALC3/2020 Date: 17.09.2020 (Case: 41/15/84-ALC3/2019). Hence, the committee decided to withdraw the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

78	<b>Case no.78</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name:</b> <b>RADNIK EXPORTS</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Withdrawn</b>
	<b>HQ File :</b> <b>01/84/050/00427/AM20</b>	<b>RLA File :</b> <b>05/24/040/00582/AM20</b>	<b>Lic.No/Date:0510412976</b> <b>19.12.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.02/84-ALC3/2020 Date: 16.07.2020 (Case: 30/16/84-ALC3/2019). Hence, the committee decided to withdraw the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.				

79	<b>Case no.79</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name</b> <b>RICHA GLOBAL</b> <b>EXPORTS Pvt. Ltd.</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> <b>Approved</b>																	
	<b>HQ File :</b> <b>01/84/050/00461/AM20</b>	<b>RLA File :</b> <b>05/24/040/00646/AM20</b>	<b>Lic. No. 0510413289</b> <b>Date: 10.01.2020</b>																		
<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and based on written comments UO No. 37(5)/20/Textiles/2021-2205.05.2021 of DCMSME , Committee decided to approve the norms as under:																					
<table border="1"> <thead> <tr> <th>SN.</th> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty recommended</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Ladies Shirt of 100% Cotton Printed Woven Fabric, GSM. 52±10%, Style No. 73668</td> <td>900 Nos.</td> <td>100% Cotton Printed Woven Fabric, GSM-52±10%.</td> <td>3600 sq. meters @4.00 sq. mtrs. /pc.</td> </tr> <tr> <td rowspan="2">2</td> <td rowspan="2">Ladies Shirt of 82% Cotton 18% Polyester Yarn Dyed Woven Fabric, GSM-50±10%, along with 100% Cotton Bleached Woven Fabric. GSM-122±10%, Style No. 70532</td> <td rowspan="2">837 Nos.</td> <td>82% Cotton 18% Polyester Yarn Dyed Woven Fabric, GSM-50±10%</td> <td>2260 sq. meters @2.70 sq. mtrs. /pc.</td> </tr> <tr> <td>100% Cotton Bleached Woven Fabric. GSM-122±10%</td> <td>670 sq. meters @0.80 sq. mtrs. /pc.</td> </tr> </tbody> </table>					SN.	Export item	Qty.	Import item	Qty recommended	1	Ladies Shirt of 100% Cotton Printed Woven Fabric, GSM. 52±10%, Style No. 73668	900 Nos.	100% Cotton Printed Woven Fabric, GSM-52±10%.	3600 sq. meters @4.00 sq. mtrs. /pc.	2	Ladies Shirt of 82% Cotton 18% Polyester Yarn Dyed Woven Fabric, GSM-50±10%, along with 100% Cotton Bleached Woven Fabric. GSM-122±10%, Style No. 70532	837 Nos.	82% Cotton 18% Polyester Yarn Dyed Woven Fabric, GSM-50±10%	2260 sq. meters @2.70 sq. mtrs. /pc.	100% Cotton Bleached Woven Fabric. GSM-122±10%	670 sq. meters @0.80 sq. mtrs. /pc.
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RA concerned may take necessary action subject to compliance of other usual conditions.																					

80	<b>Case no. 80</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> ROYALE SPORTSWEAR	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00514/AM20	<b>RLA File :</b> 05/24/040/00716/AM20	<b>Lic. No. 0510413619</b> <b>Date: 14.02.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No. 4/84-ALC3/2020 Date: 15.10.2020 (Case No.:57/17/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

81	<b>Case no. 81</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> PEARL GLOBAL INDUSTRIES LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00554/AM20	<b>RLA File :</b> 05/24/040/00763/AM20	<b>Lic.No/Date:0510413897</b> <b>17.03.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.01/84-ALC3/2020 Date: 18.06.2020 (Case: 9/1/84-ALC3/2020). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

82	<b>Case no.82</b> NC/5/MEET/Feb/202021/99	<b>Party Name:KARAN</b> LETEX LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00624/AM21	<b>RLA File :</b> 06/24/040/00015/AM21	<b>Lic.No/Date:0610039519</b> <b>19.06.2020</b>	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the following: <ol style="list-style-type: none"> <li>1. Full specification of fabric with all constituents' percentage.</li> <li>2. GSM variation is beyond 10%, please clarify.</li> <li>3. Complete set of application.</li> </ol> The case stands deferred for re-listing.			

83	<b>Case no. 83</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> SHAMIMSONS INTERNATIONAL	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00670/AM21	<b>RLA File :</b> 06/24/040/00028/AM21	<b>Lic. No.:0610039573</b> <b>Date : 11.08.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked to furnish the following: <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> Firm has submitted only CAD by email dated 17.05.2021. Therefore, committee decided to ask the firm to furnish complete reply to process their case The case stands deferred for re-listing.			

84	<b>Case no. 84</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RAHMAN INDUSTRIES LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Approved																													
	<b>HQ File :</b> 01/84/050/00760/AM21	<b>RLA File :</b> 06/24/040/00033/AM20	<b>Lic. No. 0610039253</b> <b>Date: 26.07.2019</b>																														
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on written comments file no P-47011/142/2020/TSW dated 07.06.2021 of , committee decided to approve the norms as under: Taking cue from G-14, and quantity applied for, the following norms are recommended:</p> <p><b>Export item:</b> GENTS SHOE WITH TOE CAP AND UPPER OF SYNTHETIC LEATHER &amp; PU SOLE " WEIGHT OF SOLE 850 GMS" <b>Quantity:</b> 10,000 Pairs.</p> <p><b>Import item:</b></p> <table border="1"> <thead> <tr> <th>S.No.</th> <th>Import Item</th> <th>Quantity per pair</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Synthetic lining</td> <td>1.75 Sq. foot</td> </tr> <tr> <td>2</td> <td>Sheet for making insole</td> <td>0.05 Sq. Mt.</td> </tr> <tr> <td>3</td> <td>Polyol</td> <td>0.515 kg</td> </tr> <tr> <td>4</td> <td>Isocynate</td> <td>0.3848 kg</td> </tr> <tr> <td>5</td> <td>Catalyst</td> <td>0.0451 kg</td> </tr> <tr> <td>6</td> <td>Pigment paste</td> <td>0.0264 kg</td> </tr> <tr> <td>7</td> <td>Release Agent</td> <td>0.0383 kg</td> </tr> <tr> <td>8</td> <td>Toe caps with or without strip (Steel/Composite) (Net to Net Basis)</td> <td>net to net</td> </tr> <tr> <td>9</td> <td>Microfiber Suede Leather (Net to Net Basis)</td> <td>net to net</td> </tr> </tbody> </table> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				S.No.	Import Item	Quantity per pair	1	Synthetic lining	1.75 Sq. foot	2	Sheet for making insole	0.05 Sq. Mt.	3	Polyol	0.515 kg	4	Isocynate	0.3848 kg	5	Catalyst	0.0451 kg	6	Pigment paste	0.0264 kg	7	Release Agent	0.0383 kg	8	Toe caps with or without strip (Steel/Composite) (Net to Net Basis)	net to net	9	Microfiber Suede Leather (Net to Net Basis)
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85	<b>Case no. 85</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> S.K. EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Approved							
	<b>HQ File :</b> 01/84/050/00775/AM21	<b>RLA File :</b> 06/24/040/00046/AM21	<b>Lic. No. 0610039636</b> <b>Date: 06.10.2020</b>								
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on written comments file no P-47011/33/2021/TSW dated 27.05.2021 of , committee decided to approve the norms as under:</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>Men's / Ladies riding breeches of woven dyed fabric (contents of woven dyed fabric should not be less than 4914.28 sq. mtrs. In export product) [tc/type/specification &amp; exact GSM of fabric to be reflected in export description and same should match both in import &amp; export] (flexibility allowed up to +/- 10% in GSM for fabric &amp; +/- 3% in count for blended fabric).</td> <td><b>3000 Nos.</b></td> <td>Woven dyed fabric (composition 93% nylon and 7% lycra GSM 333 +/- 10% width 45 inch +/- 10%)</td> <td>5160 Sq. Mtr.</td> </tr> </tbody> </table>				Export item	Qty.	Import item	Qty. Recommended	Men's / Ladies riding breeches of woven dyed fabric (contents of woven dyed fabric should not be less than 4914.28 sq. mtrs. In export product) [tc/type/specification & exact GSM of fabric to be reflected in export description and same should match both in import & export] (flexibility allowed up to +/- 10% in GSM for fabric & +/- 3% in count for blended fabric).	<b>3000 Nos.</b>	Woven dyed fabric (composition 93% nylon and 7% lycra GSM 333 +/- 10% width 45 inch +/- 10%)
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Men's / Ladies riding breeches of woven dyed fabric (contents of woven dyed fabric should not be less than 4914.28 sq. mtrs. In export product) [tc/type/specification & exact GSM of fabric to be reflected in export description and same should match both in import & export] (flexibility allowed up to +/- 10% in GSM for fabric & +/- 3% in count for blended fabric).	<b>3000 Nos.</b>	Woven dyed fabric (composition 93% nylon and 7% lycra GSM 333 +/- 10% width 45 inch +/- 10%)	5160 Sq. Mtr.								

RA concerned may take necessary action subject to compliance of other usual conditions.

86	<b>Case no. 86</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> OPERA GLOBAL PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00245/AM20	<b>RLA File :</b> 05/24/040/00325/AM20	<b>Lic. No. 0510411753</b> <b>Date: 05.09.2019</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been rejected in NC Meeting No.03/84-ALC3/2020 Date: 17.09.2020 (Case: 25/10/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

87	<b>Case no. 87</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> TANGERINE DESIGN PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00375/AM20	<b>RLA File :</b> 05/24/040/00510/AM20	<b>Lic. No. 0510412650</b> <b>Date: 26.11.2019</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant paper went through the details submitted in this case and decided to send a final reminder to the firm to furnish the following information:</p> <ol style="list-style-type: none"> <li>To give net import content of each input in the export product.</li> <li>Complete calculation for requirement of raw material/input indicating separately wastage with justification.</li> <li>Specification of import item from 13, 15 to 19.</li> </ol> <p>The case stands deferred for re-listing.</p>			

88	<b>Case no. 88</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK EXPORTS	<b>Meet No/Date:</b> 2/84-ALC3/2020 <b>Dated: 16.07.2020</b>	<b>Status:Withdra</b> <b>wn</b>
	<b>HQ File :</b> 01/84/050/00399/AM20	<b>RLA File :</b> 05/24/040/00550/AM20	<b>Lic.No.:0510412830</b> <b>Date: 10.12.2019</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.02/84-ALC3/2020 Date: 16.07.2020 (Case: 2/16/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

89	<b>Case no. 89</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> TANGERINE DESIGN PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00430/AM20	<b>RLA File :</b> 05/24/040/00585/AM20	<b>Lic.No/Date:0510413001</b> <b>20.12.2019</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm's application has been sent to DPIIT for their comments. The committee noted that response from DPIIT is still</p>			

awaited.  
The case stands deferred for re-listing.

90	<b>Case no. 90</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> TANGERINE DESIGN PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00464/AM20	<b>RLA File :</b> 05/24/040/00652/AM20	<b>Lic. No. 0510413317</b> <b>Date: 13.01.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm was asked on 28.09.2020 to furnish the following:</p> <ol style="list-style-type: none"> <li>To give net import content of each input in the export product.</li> <li>Complete calculation for requirement of raw material/input indicating separately wastage with justification.</li> <li>Specification of import item from 13, 15 to 19.</li> </ol> <p>Firm's reply still not received. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to grant 2 months extra time to the firm to furnish their reply. The case stands deferred for re-listing.</p>			

91	<b>Case no. 91</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> OPERA GLOBAL PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00556/AM20	<b>RLA File :</b> 05/24/040/00765/AM20	<b>Lic.No/Date:0510413911</b> <b>18.03.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.01/84-ALC3/2020 Date: 18.06.2020 (Case: 11/1/84-ALC3/2020). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

92	<b>Case no. 92</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK AUTO EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00696/AM21	<b>RLA File :</b> 05/24/040/00244/AM21	<b>Lic. No. 0510415013</b> <b>Date : 26.08.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has furnished application copy. The committee went through the details submitted in this case and decided defer the case for further examination. The case stands deferred for re-listing.</p>			

93	<b>Case no. 93</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> MODELAMA EXPORTS PVT LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Approved
	<b>HQ File :</b>	<b>RLA File :</b>	<b>Lic. No. 0510412375</b>	

01/84/050/00337/AM20

05/24/040/00455/AM20

Date: 05.11.2019

**Decision:** The Committee considered the case as per the agenda and based on written comments of Sh. RA Lal vide mail dated 24.11.2020, committee approve the norms for above said adv. Auth as under :

S. N.	Export item	Qty.	Import Item	Qty. Recommended
1.	Boys Jacket Made of 100% Cotton Yarn Dyed Woven Fabric (Gsm 170 (+/-10%))	1267 Nos.	100% Cotton Yarn Dyed Woven Fabric (Gsm 170+/-10%)	3168 Sq. Mtr.
2.	Boys Jacket Made of 100% Cotton Yarn Dyed Woven Fabric (Gsm 210 (+/-10%))	1851 Nos.	100% Cotton Yarn Dyed Woven Fabric( Gsm 170+/-10%)	3054 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

94	<b>Case no. 94</b> NC/5/MEET/Feb/202021/99	<b>Party Name: RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021:</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00416/AM20	<b>RLA File</b> :05/24/040/00570/AM20/	<b>Lic.No/Date:0510412941</b> <b>17.12.2019</b>	
<b>Decision:</b> Committee considered the case as per agenda and noted that firm has submitted their reply. Committee went through the details submitted in this case and noted that firm's reply has been sent to DPIIT. Therefore committee decided to wait for their comments. The case stands deferred for re-listing.				

95	<b>Case no. 95</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> MIRA EXIM LIMITED	<b>Meeting No - NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00469/AM20	<b>RLA File :</b> 05/24/040/00658/AM20	<b>Lic. No. 0510413338</b> <b>Date: 15.01.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and decided to send a final reminder to the firm to furnish application copy on portal. The case stands deferred for re-listing				

96	<b>Case no. 96</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RAHMAN INDUSTRIES LTD	<b>Meeting No - NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021:</b>	<b>Status: Approved</b>
	<b>HQ File :</b> 01/84/050/00485/AM20	<b>RLA File :</b> 06/24/040/00086/AM20	<b>Lic. No. 0610039422</b> <b>Date: 24.01.2020</b>	



**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on written comments file no P-47011/142/2020/TSW dated 07.06.2021 of , committee decided to approve the norms as under:

Taking cue from G-14, and quantity applied for, the following norms are recommended:

**Export item:** GENTS SHOE WITH TOE CAP AND UPPER OF SYNTHETIC LEATHER & PU SOLE  
" WEIGHT OF SOLE 850 GMS"

**Quantity:** 30000 nos.

**Import item:**

S.No.	Import Item	Quantity per pair
1	Synthetic lining	1.75 Sq. foot
2	Sheet for making insole	0.05 Sq. mt.
3	Polyol	0.515 kg
4	Isocynate	0.3834 kg
5	Catalyst	0.045 kg
6	Pigment paste	0.0264 kg
7	Release Agent	0.038 kg
8	Toe caps with or without strip (Steel/Composite) (Net to Net Basis)	net to net
9	Microfiber Suede Leather (Net to Net Basis)	net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

97	<b>Case no. 97</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> AMARYLLIS HEALTHCARE PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00519/AM20	<b>RLA File :</b> 07/24/040/00278/AM20	<b>Lic. No. 0710116147</b> <b>Date: 20.02.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that a firm has submitted the CAD, Image, Measurement chart and complete set of application. The committee went through the details submitted in this case and decided to defer the case for further examination. The case stands deferred for re-listing			

98	<b>Case no. 98</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RAHMAN INDUSTRIES LTD	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
	<b>HQ File :</b> 01/84/050/00660/AM21	<b>RLA File :</b> 06/24/040/00024/AM21	<b>Lic. No. 0610039558</b> <b>Date: 24.07.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and based on written comments file no P-47011/142/2020/TSW dated 07.06.2021 of , committee decided to approve the norms as under:			

Taking cue from G-14, and quantity applied for, the following norms are recommended:

**Export item:** GENTS SHOE WITH TOE CAP AND UPPER  
OF SYNTHETIC LEATHER SYNTHETIC TEXTILE MATERIALS

**Quantity:** 10000 nos.

**Import item:**

S.No.	Import Item	Quantity per pair
1.	Synthetic lining	1.75 Sq. foot
2.	Sheet for making insole	0.05 Sq. mt.
3.	Insole Socks (Net to Net Basis)	Net to net
4.	Toe caps with or without strip	Net to net
5.	Unit sole/Outsole (Net to Net Basis)	Net to net
6.	Synthetic textile upper components (Net to Net Basis)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

99	<b>Case no. 99</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00713/AM21	<b>RLA File :</b> 05/24/040/00254/AM21	<b>Lic. No. 0510415053</b> <b>Date : 31.08.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided send a reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete set of application. The case stands deferred for re-listing.				

100	<b>Case no. 100</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> AMARYLLIS HEALTHCARE PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021:</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00741/AM21	<b>RLA File :</b> 07/24/040/00031/AM21	<b>Lic. No. 0710116996</b> <b>Date: 11.09.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that a firm has submitted the CAD, Image, Measurement chart and complete set of application. The committee went through the details submitted in this case and decided to defer the case for further examination. The case stands deferred for re-listing				

101	<b>Case no. 101</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> AMARYLLIS HEALTHCARE Pvt. Ltd.	<b>Meeting No.</b> 3/84-ALC3/2020 Date: 17.09.2020	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00251/AM20	<b>RLA File :</b> 07/24/040/00112/AM20	<b>Lic. No. 0710115387</b> Date: 05.09.2019	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.03/84-ALC3/2020 Date: 17.09.2020 (Case: 4/11/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

102	<b>Case no. 102</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> WEAR WELL INDIA PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021	<b>Status:</b> Approved	
	<b>HQ File :</b> 01/84/050/00342/AM20	<b>RLA File :</b> 05/24/040/00447/AM20	<b>Lic. No. 0510412426</b> Date: 08.11.2019		
	<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and based on written comments UO No. 37(5)/44/Textiles/2019-20dated17.12.2020 of DCMSME , Committee decided to approve the norms as under:				
	<b>Sl.</b>	<b>Export item</b>	<b>Export Qty.</b>	<b>Import item</b>	<b>Qty recommended</b>
	1.	Girls Dress (Made from 96% viscose 4% elastane woven printed fabric GSM: 160+/- 10%) style no:023772	12892 Nos.	96% viscose 4% Elastane woven printed fabric GSM: 160±10%)	16115 sq. meters @1.25 sq. mtrs. /pc.
	2.	Girls Jumpsuits (Made from 96% viscose 4% elastane woven printed fabric GSM: 160+/- 10%) style no:023480	13690 Nos.	96% Viscose 4% Elastane woven printed fabric, GSM: 160±10%)	19029 sq. meters @1.39 sq. mtrs. /pc.
	3.	Girls Dress (Made from 100% Polyester woven printed fabric GSM: 75+/- 10%) style no:3236S	4105 Nos.	100% Polyester woven printed fabric, GSM: 75±10%	3900 sq. meters @0.95 sq. mtrs. /pc.
	4.	Girls Dress (Made from 100% Polyester woven printed fabric GSM: 75+/- 10%), style no:9741S	4272 Nos.	100% Polyester woven printed fabric, GSM: 75±10%	5682 sq. meters @1.33 sq. mtrs. /pc.
	5.	Girls Dress (Made from 99% Polyester 1% Elastane knitted dyed fabric GSM: 165+/- 10%) style no:2016G	7227 Nos.	99% Polyester 1% Elastane knitted dyed fabric GSM: 165±10%	8673 sq. meters @1.20 sq. mtrs. /pc.
RA concerned may take necessary action subject to compliance of other usual conditions.					

103	<b>Case no. 103</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> TANGERINE DESIGN PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00386/AM20	<b>RLA File :</b> 05/24/040/00531/AM20	<b>Lic. No. 0510412755</b> <b>Date: 03.12.2019</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant paper and noted that firm was asked with final reminder to furnish the following information:</p> <ol style="list-style-type: none"> <li>To give net import content of each input in the export product.</li> <li>Complete calculation for requirement of raw material/input indicating separately wastage with justification.</li> <li>Specification of import item from 13, 15 to 19.</li> </ol> <p>Firm's reply still not received. However, the firm vide their email dated 10.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to grant 2 months extra time to the firm to furnish their reply. The case stands deferred for re-listing</p>			

104	<b>Case no. 104</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> STRAWBERRY STUDIO EXPORTS Pvt. Ltd.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00438/AM20	<b>RLA File</b> 05/24/040/00603/AM20	<b>Lic.No/Date:0510413114</b> <b>27.12.2019</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the CAD, Image and Measurement Chart. The case stands deferred for re-listing.</p>			

105	<b>Case no. 105</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SURGEINE HEALTHCARE INDIA PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00493/AM20	<b>RLA File :</b> 05/24/040/00695/AM20	<b>Lic. No. 0510413485</b> <b>Date: 30.01.2020</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to send a final reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>CAD/Lay marker, image/sketch and measurement chart of each export item.</li> <li>Indicate requirement of inputs per unit of each export item.</li> <li>Justification for wastage claimed.</li> <li>There is huge range in GSM of import items, indicate exact GSM.</li> </ol> <p>The case stands deferred for re-listing.</p>			

106	<b>Case no. 106</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ROYALE SPORTSWEAR	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00676/AM21	<b>RLA File :</b> 05/24/040/00230/AM21	<b>Lic. No. 0510414899</b> <b>Date : 17.08.2020</b>	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:

1. CAD, Image, Measurement chart.
2. Complete set of application.

The case stands deferred for re-listing.

107	<b>Case no. 107</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> SURGEINE HEALTHCARE INDIA PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00714/AM21	<b>RLA File :</b> 05/24/040/00259/AM21	<b>Lic. No. 0510415055</b> <b>Date : 31.08.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has furnished the application copy. After detailed deliberation, committee decided to defer the case for further examination. The case stands deferred for re-listing.</p>			

108	<b>Case no. 108</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> S K SHOES AND BOOTS PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00779/AM21	<b>RLA File :</b> 06/24/040/00047/AM21	<b>Lic. No. 0610039637</b> <b>Date: 08.10.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has furnished the application copy vide email dated 30.04.2021. The committee went through the details submitted in this case and decided to send the application to DPIIT for examination. The case stands deferred for re-listing.</p>			

109	<b>Case no. 109</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> TANGERINE DESIGN PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00256/AM20	<b>RLA File :</b> 05/24/040/00331/AM20	<b>Lic. No. 0510411817</b> <b>Date: 12.09.2019</b>	
	<p><b>Decision :</b> Committee considered the case as per agenda and other relevant papers and noted that firm was asked with reminder to furnish the following information :</p> <ol style="list-style-type: none"> <li>1. To give net import content of each input in the export product.</li> <li>2. Complete calculation for requirement of raw material/input indicating separately wastage with justification.</li> <li>3. Specification of import item from 13, 15 to 19.</li> </ol> <p>Firm's reply still not received. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to grant of 2- months' time to furnish their reply. The case stands deferred for re-listing</p>			

110	<b>Case no. 110</b> NC/5/MEET/Feb/202021/99	<b>Party Name:ORIENT</b> CRAFT LIMITED	<b>Meet No:</b> 17/84-ALC3/2019	<b>Status:</b> Withdrawn
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			<b>Dated: 11.03.2020</b>
	<b>HQ File : 01/84/050/00351/AM20</b>	<b>RLA File 05/24/040/00476/AM20</b>	<b>Lic.No/Date:0510412454 13.11.2019</b>
<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.17/84-ALC3/2019 (Case: 35/14/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

	<b>Case no. 111 NC/5/MEET/Feb/202021/99</b>	<b>Party Name TANGERINE DESIGN PVT. LTD.</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File : 01/84/050/00387/AM20</b>	<b>RLA File : 05/24/040/00530/AM20</b>	<b>Lic. No. 0510412756 Date: 03.12.2019</b>	
111	<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant paper and noted that firm was asked with reminder to furnish the following information: <ol style="list-style-type: none"> <li>To give net import content of each input in the export product.</li> <li>Complete calculation for requirement of raw material/input indicating separately wastage with justification.</li> <li>Specification of import item from 13, 15 to 21.</li> </ol> Firm's reply still not received. However, the firm vide their email dated 10.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to grant of 2- months' time to furnish their reply. The case stands deferred for re-listing			

	<b>Case no. 112 NC/5/MEET/Feb/202021/99</b>	<b>Party Name: KORRUN INDIA PVT LTD</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Withdrawn</b>
	<b>HQ File : 01/84/050/00418/AM20</b>	<b>RLA File : 07/24/040/00218/AM20</b>	<b>Lic.No/Date:0710115870 17.12.2019</b>	
112	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.02/84-ALC3/2020 date 16.07.2020 (Case: 21/16/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

	<b>Case no. 113 NC/5/MEET/Feb/202021/99</b>	<b>Party Name: MODELAMA EXPORTS PVT LTD.</b>	<b>Meeting No. 4/84-ALC3/2020 Date: 28/04/2021</b>	<b>Status: Withdrawn</b>
	<b>HQ File : 01/84/050/00495/AM20</b>	<b>RLA File : 05/24/040/00697/AM20</b>	<b>Lic. No. 0510413498 Date: 31.01.2020</b>	
113	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.04/84-ALC3/2020 date 15.10.2020 (Case: 38/17/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

114	<b>Case no. 114</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> KORRUN INDIA PVT LTD	<b>Meeting No.</b> 4/84-ALC3/2020 Date:28/04/2021	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00539/AM20	<b>RLA File :</b> 07/24/040/00283/AM20	<b>Lic. No. 0710116191</b> Date: 02.03.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.04/84-ALC3/2020 date 15.10.2020 (Case: 82/17/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

115	<b>Case no. 115</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> MIDAS SAFE INTERNATIONAL	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00630/AM21	<b>RLA File :</b> 06/24/040/00016/AM21	<b>Lic.No/Date:0610039523</b> 24.06.2020	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send reminder to the firm to furnish the followings: 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. The case stands deferred for re-listing.			

116	<b>Case no. 116</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> AMARYLLIS HEALTHCARE PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00681/AM21	<b>RLA File :</b> 07/24/040/00137/AM21	<b>Lic. No. 0710116904</b> Date : 18.08.2020	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that a firm has submitted the CAD, Image, Measurement chart and complete set of application. The committee went through the details submitted in this case and decided to defer the case for further examination. The case stands deferred for re-listing			

117	<b>Case No. 117</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> WEAR WELL INDIA PRIVATE LIMITED.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021	<b>Status:</b> Approved										
	<b>HQ File :</b> 01/84/050/00767/AM21	<b>RLA File :</b> 05/24/040/00315/AM21	<b>Lic. No. 0510415344</b> Date: 28.09.2020											
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. The Committee went through the details submitted in this case and based on recommendation of Sh. RA Lal, decided to approve the norms as under:													
	<table border="1"> <thead> <tr> <th>SL. No.</th> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td> </td> <td> </td> <td> </td> <td> </td> <td> </td> </tr> </tbody> </table>	SL. No.	Export item	Qty.	Import item	Qty. Recommended								
SL. No.	Export item	Qty.	Import item	Qty. Recommended										

01	Babies Garments (Jacket) Made from 67% Cotton 31% Polyester 2% Elastane Knitted Velour Fabric, GSM 280 +/-10% with 100% Polyester Knitted Fur Fabric, GSM 230 +/- 10% (Style No. BYGPH1082)	17365 (Nos.)	67% Cotton 31% Polyester 2% Elastane Knitted Velour Fabric, GSM = 280 +/- 10%, Width = 150 cms (10332.17 SQM)	2893 Kg.
			100% Polyester Knitted Fur Fabric, GSM = 230 +/- 10%, Width = 160 cms (7779.52 SQM)	1789 Kg.
02	Babies Ensembles (Top + Bottom) Made from 77% Polyester 19% Viscose 4% Elastane Knitted Fabric, GSM = 300 +/- 10% (Style No.: BB-0362)	13639 (Nos.)	77% Polyester 19% Viscose 4% Elastane Knitted Dyed Fabric, GSM = 300 +/- 10%, Width = 158 cms (10706.66 SQM)	3212 Kg.
03	Babies Ensembles (Top + Bottom + Headband) Made from 77% Polyester 19% Viscose 4% Elastane Knitted Fabric, GSM = 300 +/- 10%, (Style no.: BG- 195)	6185 (Nos.)	77% Polyester 19% Viscose 4% Elastane Knitted Dyed Fabric, GSM = 300 +/- 10%, Width = 158 cms (5071.50 SQM)	1521 Kg.
04	Babies Ensembles (Top + Bottom) made from 77% Polyester 19% Viscose 4% Elastane Knitted Fabric, GSM = 300 +/- 10% (Style No.: BB- 157)	6797 (Nos.)	77% Polyester 19% Viscose 4% Elastane Knitted Dyed Fabric, GSM = 300 +/- 10%, Width = 158 cms (5037.00 SQM)	1511 Kg.
05	Babies Ensembles (Top + Bottom) Made from 77% Polyester 19% Viscose 4% Elastane Knitted Fabric, GSM = 300 +/- 10% (Style No.: BB- 036)	1123 (Nos.)	77% Polyester 19% Viscose 4% Elastane Knitted Dyed Fabric, GSM = 300 +/- 10%, Width = 158 cms (881.67 SQM)	264 Kg.
06	Babies Garments (Dress) Made from 100% Polyester Knitted Dyed Fabric with 100% Cotton Embroidery, GSM = 69 +/-10% (Imported), with 100% Polyester Knitted Lining (Indigenous),	840 (Nos.)	100% Polyester knitted Dyed Fabric with 100% Cotton Embroidery, GSM 69 +/- 10%, width: 120 CMS (3541.63 SQM)	244 Kg.



	(Style No.: YG Lace Dress)			
07	Girls Dress Made from 100% Polyester knitted Dyed Fabric with 100% Cotton Embroidery, GSM 69 +/- 10% (Imported), with 100% Polyester Knitted Lining (Indigenous), (Style No.: YG Lace Dress)	2600 (Nos.)	100% Polyester knitted Dyed Fabric with 100% Cotton Embroidery, GSM 69 +/- 10%, width: 120 CMS (3541.63 SQM)	244 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

118	<b>Case no. 118</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> TANGERINE DESIGN PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00096/AM20	<b>RLA File :</b> 05/24/040/00123/AM20	<b>Lic. No. 0510410813</b> <b>Date: 04.06.2019</b>	
	<b>Decision:</b> Decision: The Committee considered the case as per the agenda and noted that a deficiency letter for application copy as raised by DPIIT was sent to the firm on 20.02.2020. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided grant 2 months' time to furnish their reply. The case stands deferred for re-listing			

119	<b>Case no. 119</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> QUALIANCE INTERNATIONAL PVT.LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status :</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00544/AM20	<b>RLA File :</b> 03/95/040/01145/AM20	<b>Lic. No. 0310835204</b> <b>Date: 04.03.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.04/84-ALC3/2020 date 15.10.2020 (Case: 87/17/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

120	<b>Case no. 120</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> WEAR WELL INDIA PRIVATE LIMITED.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00650/AM21	<b>RLA File :</b> 05/24/040/00170/AM21	<b>Lic. No. 0510414641</b> <b>Date: 16.07.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm's application has been sent to DCMSME for examination. Therefore committee decided to wait for their comments. The case stands deferred for re-listing.			

121	<b>Case no. 121</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RICHA GLOBAL EXPORTS Pvt. Ltd.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Approved</b>
	<b>HQ File :</b> 01/84/050/00707/AM21	<b>RLA File :</b> 05/24/040/00121/AM21	<b>Lic. No. 0510414462</b> <b>Date: 22.06.2020</b>	
	<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and based on written comments UO No. 37(5)/19/Textiles/2021-2205.05.2021 of DCMSME , Committee decided to approve the norms as under:			
	<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty recommended</b>
	Ladies' Trouser of 100% Cotton Yarn dyed woven fabric, GSM-155±10%. (Style no. 491388, 491389, 491390, 513218).	29100 Nos.	100% Cotton Yarn dyed woven fabric, GSM-155±10%.	75660 sq. meters @2.60 sq. mtrs. /pc.
RA concerned may take necessary action subject to compliance of other usual conditions.				

122	<b>Case no. 122</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> DAKS INDIA INDUSTRIES Pvt. Ltd.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00730/AM21	<b>RLA File :</b> 05/23/040/00169/AM21	<b>Lic. No. 0510415158</b> <b>Date : 09.09.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted their reply and same has been sent to DPIIT for examination. Based on recommendation of DPIIT , committee decided to ask the firm to furnish the following: <ol style="list-style-type: none"> <li>Complete specification for import items other than Fabric and lining.</li> <li>Drawing / Design or Photographs of Export items indicating s. no. of import items and Style no. for each export item</li> </ol> The case stands deferred for re-listing.			

123	<b>Case no. 123</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> SHYAMALI EXPORT	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and Re-indexed</b>
	<b>HQ File :</b> 01/84/050/00747/AM21	<b>RLA File :</b> 04/24/040/00096/AM21	<b>Lic. No. 0410167070</b> <b>Date: 16.09.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following: <ol style="list-style-type: none"> <li>CAD, Image, Measurement chart.</li> <li>Complete two sets of hard copy of application.</li> </ol> The case stands deferred for re-listing.			

124	<b>Case no. 124</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> CREATIVE GARMENTS PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Withdrawn</b>
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	<b>HQ File :</b> <b>01/84/050/00117/AM20</b>	<b>RLA File :</b> <b>03/94/040/00230/AM20/</b>	<b>Lic. No. 0310829782</b> <b>Date: 19.06.2019</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been <b>rejected</b> in NC Meeting No.03/84-ALC3/2020 date 17.09.2020 (Case: 7/7/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.				

125	<b>Case no. 125</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name:</b> <b>AMRIT EXPORTS PVT.</b> <b>LTD.</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> <b>01/84/050/00478/AM20</b>	<b>RLA File :</b> <b>02/24/040/00165/AM20</b>	<b>Lic. No. 0210209691</b> <b>Date: 22.01.2020</b>	
	<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to send a final reminder to the firm to furnish the following: 1. Complete set of application. 2. CAD, Image. 3. Measurement chart along with Style no. The case stands deferred for re-listing.			

126	<b>Case no. 126</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name:</b> <b>VRIJESH NATURAL</b> <b>FIBRE &amp; FABRICS</b> <b>(INDIA) PVT. LTD.</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Withdrawn</b>
	<b>HQ File :</b> <b>01/84/050/00546/AM20</b>	<b>RLA File</b> <b>:03/95/040/01175/AM20/</b>	<b>Lic.No/Date:0310835351</b> <b>11.03.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.01/84-ALC3/2020 date 18.06.2020 (Case: 1/1/84-ALC3/2020). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.			

127	<b>Case no. 127</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name:</b> <b>WEAR WELL INDIA</b> <b>PRIVATE LIMITED.</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> <b>01/84/050/00633/AM21</b>	<b>RLA File :</b> <b>05/24/040/00131/AM21</b>	<b>Lic.No/Date:0510414493</b> <b>26.06.2020</b>	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Therefore committee decided to defer the case for further examination. The case stands deferred for re-listing.			

128	<b>Case no. 128</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name</b> <b>STRAWBERRY STUDIO</b> <b>EXPORTS PRIVATE</b> <b>LTD.</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b>	<b>RLA File :</b>	<b>Lic. No. 0510414658</b>	

	<b>01/84/050/00652/AM21</b>	<b>05/24/040/00177/AM21</b>	<b>Date: 21.07.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Committee went through the details submitted in this case and based on recommendation of DCMSME, committee decided to ask the firm the furnish the following.</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image, Measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>			

129	<b>Case no. 129</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ARJAN IMPEX PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00668/AM21	<b>RLA File :</b> 05/23/040/00118/AM21	<b>Lic. No. 0510414833</b> <b>Date : 07.08.2020</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply. Therefore committee decided to defer the case for further examination. The case stands deferred for re-listing.</p>			

130	<b>Case no. 130</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> HINDUSTAN APPAREL INDUSTRIES	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00215/AM20	<b>RLA File :</b> 03/94/040/00390/AM20	<b>Lic.No/Date:0310831097</b> <b>20.08.2019</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.01/84-ALC3/2020 date 18.06.2020 (Case: 30/9/84-ALC3/2019). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions</p>			

131	<b>Case no. 131</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> JNG FOOTSTEP PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00360/AM20	<b>RLA File :</b> 05/23/040/00289/AM20	<b>Lic. No. 0510412553</b> <b>Date: 20.11.2019</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda and other relevant papers and decided to send a final reminder to the firm to furnish the following information :</p> <ol style="list-style-type: none"> <li>1. Manufacturing process indicating stage wise wastage of each raw material (both imported and indigenous).</li> <li>2. In Appendix 4Em, the requirement has been shown as 0.84758 Kg for unit product, whereas quantity asked for in Advance Authorization is 1.15 kg per unit production. The same is to be clarified.</li> <li>3. Production of export product vis-a-vis consumption of all the raw materials duly certified by Chattered Accountant for the last three years.</li> <li>4. Whether complete foot wear will be made with only polyurethane prepolymer.</li> </ol> <p>The case stands deferred for re-listing.</p>			

	<b>Case no. 132</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> FANCY OIL RETRIEVERS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00512/AM20	<b>RLA File :</b> 03/94/040/00965/AM20	<b>Lic. No. 0310834851</b> <b>Date: 13.02.2020</b>	
132	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and noted that case pertains to DPIIT. Committee went through the details submitted in this case and decided to send a final reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content in Export product-1 and also specifications of Export product-1.</li> <li>2. To indicate exact quantity of thickness of import items, as wide range of 1.5 to 2.4, 2.5 to 3.4, 3.5 to 4.4 mm has been given.</li> </ol> <p>The case stands deferred for re-listing.</p>			

	<b>Case no. 133</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> NEXG APPARELS LLP	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00529/AM20	<b>RLA File :</b> 03/95/040/01133/AM20	<b>Lic. No. 0310835124</b> <b>Date: 28.02.2020</b>	
133	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to send a final reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart with Style no.</li> <li>3. Complete set of application.</li> <li>4. Reason for claiming in excess quantity than quantity specified in SION J-166</li> </ol> <p>The case stands deferred for re-listing on 03.09.2020.</p>			

	<b>Case no. 134</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> VRIJESH NATURAL FIBRE & FABRICS (INDIA) PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00553/AM20	<b>RLA File :</b> 03/95/040/01177/AM20	<b>Lic. No/Date:0310835406</b> <b>16.03.2020</b>	
134	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.01/84-ALC3/2020 date 18.06.2020 (Case: 8/1/84-ALC3/2020). Hence, the committee decided to withdrawn the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

	<b>Case no. 135</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Withdrawn
	<b>HQ File :</b> 01/84/050/00619/AM21	<b>RLA File :</b> 05/24/040/00103/AM21	<b>Lic.No/Date:0510414413</b> <b>17.06.2020</b>	
135	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.02/84-ALC3/2020 date 16.07.2020 (Case: 10/2/84-ALC3/2020). Hence, the committee decided to withdrawn the case from agenda.</p>			

RA concerned may take necessary action subject to compliance of other usual conditions.

136	<b>Case no. 136</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> PEARL APPARELS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00638/AM21	<b>RLA File :</b> 05/24/040/00145/AM21	<b>Lic.No/Date:0510414513</b> 30.06.2020	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the followings:</p> <ol style="list-style-type: none"> <li>1. CAD, Image and Measurement Chart.</li> <li>2. Complete two sets of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

137	<b>Case no. 137</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> PEARL APPARELS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00653/AM21	<b>RLA File :</b> 05/24/040/00187/AM21	<b>Lic. No. 0510414666</b> <b>Date: 21.07.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

138	<b>Case no. 138</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ARJAN IMPEX PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00669/AM21	<b>RLA File :</b> 05/23/040/00119/AM21/	<b>Lic. No. 0510414834</b> <b>Date : 07.08.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and noted that firm has submitted their reply. The committee decided to defer the case for further examination.</p> <p>The case stands deferred for re-listing</p>			

139	<b>Case no. 139</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> GOLITE INDUSTRIES	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00329/AM20	<b>RLA File :</b> 05/23/040/00300/AM20	<b>Lic. No. 0510412315</b> <b>Date: 31.10.2019</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that firm's application has been sent to DPIIT for examination. Therefore committee decided to wait for their comments.</p> <p>The case stands deferred for re-listing.</p>			

140	<b>Case no. 140</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> ROYALE SPORTSWEAR	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00639/AM21	<b>RLA File</b> 05/24/040/00141/AM21	<b>Lic.No/Date:0510414516</b> 30.06.2020	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the followings:</p> <ol style="list-style-type: none"> <li>1. CAD, Image and Measurement Chart.</li> <li>2. Complete two sets of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

141	<b>Case no. 141</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> WEAR WELL INDIA PRIVATE LIMITED.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
	<b>HQ File :</b> 01/84/050/00654/AM21	<b>RLA File :</b> 05/24/040/00184/AM21	<b>Lic. No. 0510414669</b> <b>Date: 21.07.2020</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and based on written comments UO No. 37(5)/27/Textiles/2021-22dated05.06.2021 of DCMSME , Committee decided to approve the norms as under:</p>			

Sl.	Export item	Qty.	Import item	Qty.recommended
1.	Babies Garments(Dungree) Made of 89% Polyester 9% Polyamide 2% Elastane Dyed Woven Fabric, GSM:230 ±10%( Imported)(With 100% Cotton Woven Lining (Indigenous) & 100% Cotton T-Shirt (Indigenous) Style No: 025233)	4834 Sets	89% Polyester 9% Polyamide 2% Elastane Dyed Woven Fabric, GSM:230±10%	3240 sq. meters @0.67 sq. mtrs. /pc.
2.	Girls Top (Front & Sleeves) Made of 94% Polyester 6% Elastane Knitted Velour Dyed Fabric With Embroidered Sequins,(GSM: 480 ±10%( Imported) Lining 100% Cotton Ktd (Indigenous) Back Portion Made Of 94% Polyester 6% Elastane Knitted Velour Dyed Fabric, GSM: 240 ±10%( Imported) Style No: 025960)	11856 Nos.	94% Polyester 6% Elastane Knitted Velour Dyed Fabric With Embroidered Sequins, (GSM: 480±10%)	1707 Kilograms. (3556 sq. meters @0.30 sq. mtrs. /pc.)
			94% Polyester 6% Elastane Knitted Velour Dyed Fabric, GSM: 240 ±10%.	825 Kilograms. (3438 sq. meters @0.29 sq. mtrs. /pc.)
3.	Babies Garments (Dungree) Made of 98% Polyester 2% Elastane Knitted Fabric, GSM: 380 ±10%,(And Babies Garments (Bodysuit) 100% Cotton Knitted Fabric (Indigenous)Style No; Bygpg1217)	8907 Sets	98% Polyester 2% Elastane Knitted Fabric, GSM: 380±10%.	1218 Kilograms. (3206 sq. meters @0.36 sq. mtrs. /pc).
4.	Girls Dress Made with 98% Polyester 2% Elastane Knitted Fabric, GSM: 380±10%(Imported),(Girls T-Shirt M/O 100% Cotton Ktd Fabric (Indigenous) With Tights (Made Of 75% Cotton 23% Polyamide 2% Elastane Knitted (Indigenous) Style No: Bygpg1193)	5580 Sets	98% Polyester 2% Elastane Knitted Fabric, GSM: 380 ±10%	964 Kilograms. (2539 sq. meters @0.455 sq. mtrs. /pc).
5.	Girls Dress Made of 98% Polyester 2% Elastane Knitted Fabric, GSM: 215 ±10% (Imported),(Girls Bodysuit 100% Cotton Knitted (Indigenous) with Tights Made of 75% Cotton 23% Polyamide 2% Elastane Knitted Fabric (Indigenous) Style No: Bygpg1289)	10853 Sets	98% Polyester 2% Elastane Knitted Fabric, GSM: 215 ±10%(	1143 Kilograms. (5318 sq. meters @0.49 sq. mtrs. /pc).
6	Girls Dress Made Of 98% Polyester 2% Elastane Knitted Fabric, GSM: 380 ±10%(Imported),(Girls Bodysuit100% Cotton Knitted (Indigenous) With Tights Made Of 75% Cotton 23% Polyamide 2% Elastane Knitted Fabric (Indigenous) Style No: Bygpg1370)	10045 Sets	98% Polyester 2% Elastane Knitted Fabric, GSM: 380 ±10%(	1870 Kgs. (4922 sq. meters @0.49 sq. mtrs. /pc.)



7	Girls Dress Made Of 98% Polyester 2% Elastane Knitted Fabric, GSM: 380 ±10%( Imported),(Girls Bodysuit 100% Cotton Knitted (Indigenous) With Tights M/O 75% Cotton 23% Polyamide 2% Elastane Knitted Fabric (Indigenous) Style No: Byggp1259)	17017 Sets	98% Polyester 2% Elastane Knitted Fabric, GSM: 380 ±10%(	9360 sq. meters @0.55 sq. mtrs. /pc.
8	Girls Playsuit Made Of 100% Polyester Knitted Printed Fabric With Sequins, GSM: 130 ±10%( Imported),(With Lining 100% Polyester Knitted Fabric (Indigenous)	4306 Nos.	100% Polyester Knitted Printed Fabric With Sequins, GSM: 130 ±10%(	490 Kilograms. (3447 sq. meters @0.875 sq. mtrs. /pc).

RA concerned may take necessary action subject to compliance of other usual conditions.

142	<b>Case no. 142</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> VENUS SAFETY & HEALTH PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00735/AM21	<b>RLA File :</b> 03/95/040/00309/AM21	<b>Lic. No. 0310838225</b> <b>Date: 11.09.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the Complete set of application. The case stands deferred for re-listing.			

143	<b>Case no. 143</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> KALAKRITI	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Closed
	<b>HQ File :</b> 01/84/050/00002/AM20	<b>RLA File :</b> 05/23/040/00589/AM19	<b>Lic.No/Date:0510410100</b> <b>29.03.2019</b>	
	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has informed vide letter dated 12.01.2021 that above said adv. Auth is unutilized and requested not to fix the norms. The committee went through the details submitted in this case and decided to close the case. RA concerned may take necessary action subject to compliance of other usual conditions.			

144	<b>Case no. 144</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ASHOKA TESSILES	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00333/AM20	<b>RLA File :</b> 05/23/040/00302/AM20/	<b>Lic. No. 0510412335</b> <b>Date: 01.11.2019</b>	
	<b>Decision :</b> The Committee considered the case as per the agenda and decided to send a reminder to the firm to furnish the following : 1. Dimension of each export product. 2. CAD/Lay marker / cutting plan for each import item to be used in export product, which should			

indicate how to arrive at the required qty.  
 3. To indicate the uses of each import material in the export product.  
 The case stands deferred for re-listing

145	<b>Case no. 145</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> NEXG APPARELS LLP	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00484/AM20	<b>RLA File :</b> 03/95/040/01030/AM20	<b>Lic. No. 0310834465</b> <b>Date: 24.01.2020</b>	
<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>CAD, Image, measurement chart.</li> <li>Complete set of application.</li> </ol> <p>The case stands deferred for re-listing.</p>				

146	<b>Case no. 146</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> MEENU CREATION LLP	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File</b> :01/84/050/00640/AM21	<b>RLA File</b> :05/24/040/00107/AM21	<b>Lic.No/Date:0510414527</b> <b>01.07.2020</b>	
<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply vide mail dated 24.05.2021 and same has been referred to DCMSME for examination. Therefore committee decided to wait for their comments.      The case stands deferred for re-listing.</p>				

147	<b>Case no. 147</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ABHIKRITI IMPEX PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00672/AM21	<b>RLA File :</b> 02/24/040/00058/AM21	<b>Lic. No. 0210210038</b> <b>Date : 13.08.2020</b>	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>CAD, Image, Measurement chart.</li> <li>Complete two sets of hard copy of application.</li> </ol> <p>The case stands deferred for re-listing.</p>				

148	<b>Case no. 148</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> SHYAMALI EXPORT	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00736/AM21	<b>RLA File :</b> 04/24/040/00081/AM21	<b>Lic. No. :0410167058</b> <b>Date : 11.09.2020</b>	
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>CAD, Image, Measurement chart.</li> </ol>				

2. Complete two sets of hard copy of application.  
The case stands deferred for re-listing.

<b>Case no. 149</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> SUNDARAM INDUSTRIES Pvt. Ltd.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
<b>HQ File :</b> 01/84/050/00762/AM21	<b>RLA File :</b> 04/24/040/00085/AM21	<b>Lic. No. 0410167093</b> <b>Date: 22.09.2020</b>	

**Decision:** The Committee considered the case as per the agenda alongwith other relevant papers and based on written comments file no P-47011/73/2020/TSW dated 08.05.2021 of DPIIT , committee decided to approve the norms as under:

Taking cue from G-33, the following may be recommended:

**Export Item 1 :** 80L RS (with 55L features- without side pockets and rain cover) 20774622500

**Quantity :** 1,576 NOS

**Import items :**

SN.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD rip stopMultitone +antistatic+WR+PU	272 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BRWONCOLOR	154 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+ IR Width 1"- 100 meter/roll	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	Mil-Spec 17337 0.75" – Dutch Camo+IR - 50m ROLL	19.5 grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
5	Mil-Spec 17337 1" – Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
6	Mil-Spec 17337 1.5" - Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
7	Mil-Spec 17337 65mm – COYOTE BROWN – 50m ROLL	135 grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
8	A-A55301 T-3 Width 1" Dutch Camo +IR 50m roll	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes

149

9	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
10	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	19 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
11	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	25 GMS	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
12	elastic webbing 25mm soft elasticity shagbark grey IRR	25mm	Kgs	Net content + 3.5% wastage	Webbing & Cords
13	Foldable Elastic Binding Tape 25mm Coyote brown	25 MM	Kgs	Net content + 3.5% wastage	Webbing & Cords
14	3.5mm texturized Polyester Cord for zipper ends- coyote brown	4 MM	Kgs	Net content + 1% wastage	Zippers
15	2.7 Nylon cord, coyote 2.8 brown color 2.9	2.7mm	Kgs	Net content + 1% wastage	Zippers
16	NO. 8 ZIPPER spiral coil, coyote 367 color	8 MM	Kgs	Net content + 1% wastage	Zippers
17	No.10 Spiral Coil, Coyote Y367	10 MM	Kgs	Net content + 1% wastage	Zippers
18	Non Lock Slider No. 8, Color Y367	8 MM	Kgs	Net to net	Zippers
19	non lock no. 10 RC REVERSED Slider + NON-Puller color Y367	10 MM	Kgs	Net to net	Zippers
20	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 10\25	35 MM	Kgs	Net content + 1% wastage	Zippers
21	VELCRO® MST-088 HOOK IRR 25mm COYOTE 6F2	7.5 GSM	Kgs	Net to net	Velcro
22	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net to net	Velcro
23	Velcro HOOK PH 88 150mm, COYOTE 6F2 Coyote brown, 25m roll	48.0 GSM	Kgs	Net to net	Velcro
24	VELCRO® MST-001 LOOP IRR 20mm COYOTE 6F2	6.0 GSM	Kgs	Net to net	Velcro

25	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net to net	Velcro
26	VELCRO® MST-001 LOOP IRR 38mm COYOTE 6F	13.0 GSM	Kgs	Net to net	Velcro
27	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net to net	Velcro
28	VELCRO® MST- 001 LOOP IRR 100mm COYOTE 6F2	36.0 GSM	Kgs	Net to net	Velcro
29	Velcro MST-001 LOOP IRR 15 0mm, COYOTE 6F2 Coyote bro wn, 25m roll	58.5 GSM	Kgs	Net to net	Velcro
30	2M sternum strap buckle DSC25 4719IR POM	25 MM	Kgs	Net to net	Buckles
31	CRP20 BUCKLE, MALE SIDE, 4179IR, ACETAL	20 MM	Kgs	Net to net	Buckles
32	CRP20 BUCKLE, FEMALE SIDE, 4719IR, ACETAL	20 MM	Kgs	Net to net	Buckles
33	2M TG Buckle SC25 POM, 4719IR col	25mm	Kgs	Net to net	Buckles
34	F1 CORD LOCK Acetal4719 IR	15 GSM	Kgs	Net to net	Buckles
35	RG40 regulator buckle 4719IR , ACETAL	20 MM	Kgs	Net to net	Buckles
36	2M webbing TOGGLE buckle TGL/T 4719IR, POM	10 MM	Kgs	Net to net	Buckles
37	LS25 LADDER LOCK 25MM 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
38	BB bracket Buckle 40mm Acetal 4719IR Male	40mm	Kgs	Net to net	Buckles
39	BB bracket Buckle 40mm Acetal 4719IR female	25mm	Kgs	Net to net	Buckles
40	CRP+25 MALE PART POM Color TAN 4719IR IR	25mm	Kgs	Net to net	Buckles
41	CRP+25 FEMALE PART POM Color TAN 4719IR IR	25mm	Kgs	Net to net	Buckles
42	LS20 LADDER LOCK 20MM 4719IR, ACETAL	20mm	Kgs	Net to net	Buckles

43	2M D-RING SA\25 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
44	2M OS\25 SQR 25MM 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
45	rolled rim 8mm ID brass eyelet set, black oxide color	8 MM	Kgs	Net to net	Buckles
46	2D IRR mesh 250-280g , HT POLYESTER, coyote brown color	263 GSM	Kgs	Net to net	Buckles
47	3D SPACER 280gr/m. coyote brown color	302 GSM	Kgs	Net to net	Buckles
48	2mm 100% new virgin HDPE Board Opaque or transparent – 1600*1100*2mm sheet	2mm	Kgs	Net content + 1% wastage	PP And PE Sheets
49	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
50	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
51	1.6mm 100% new virgin HDPE Board Opaque or transparent – 1600*1100*1.6mm sheet	1.6mm	Kgs	Net content + 1% wastage	PP And PE Sheets
52	UBN83 -Nylon 66 840D/Double side Polyether TPU 0.56MM* 58”-Coyote Brown	1071 GMS	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
53	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
54	SV SHOULDER SIZING REV02	326mm	Kgs	Net to net	Labels
55	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	8 MM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
56	70-80kg PE foam 5mm foam, elastic IEPE foam structure, 150cm roll (GA70)	5 MM	Kgs	Net content + 1% wastage	Foams
57	30kg PE 3mm foam, elastic IEP E foam structure, 150cm roll (GA29/3)	3mm	Kgs	Net content + 1% wastage	Foams

58	30kg PE 5mm foam, elastic IEP E foam structure, 150cm roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams
59	TXC-80kg EVA\PE 6mm foam, 1000*2000mm sheet (PA80).	6mm	Kgs	Net content + 1% wastage	Foams
60	TCX-30kg EVA\PE 12mm foam , 1000*2000mm sheet (PA30)	12mm	Kgs	Net content + 1% wastage	Foams
61	TCX- 65kg PE\ EVA 5mm foam laminate to 30kg EVA\PE 8mm foam. 1000*2000mm sheet	12mm	Kgs	Net content + 1% wastage	Foams

**Export Item 2 :** 55 Lit Rucksack (without side-pockets & rain cover) 20774621900

**Quantity :** 2,560 NOS

**Import items :**

S.N.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone+ antistatic+WR+PU	272 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	154 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	Mil-Spec 17337 0.75" - Dutch Camo+IR - 50m ROLL	19.5 grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
5	Mil-Spec 17337 1" – Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
6	Mil-Spec 17337 1.5" – Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
7	Mil-Spec 17337 65mm - COYOTE BROWN - 50m ROLL	135 grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
8	A-A55301 T-3 Width 1" Dutch Camo +IR 50m roll	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
9	Mil-Spec 17337 Width 10mm – Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
10	Mil-Spec 17337 0.75" - COYOTE BROWN - 50m ROLL	19 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes

11	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	25 GMS	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
12	elastic webbing 25mm soft elasticity shagbark grey IRR	25mm	Kgs	Net content + 1% wastage	Webbing & Cords
13	Foldable Elastic Binding Tape 25mm Coyote brown	25 MM	Kgs	Net content + 1% wastage	Webbing & Cords
14	3.5mm texturized Polyester Cord for zipper ends- coyote brown	4 MM	Kgs	Net content + 1% wastage	Zippers
15	2.7 Nylon cord, 2.8 coyote brown color	2.7mm	Kgs	Net content + 1% wastage	Zippers
16	NO. 8 ZIPPER spiral coil, coyote 367 color	8 MM	Kgs	Net content + 1% wastage	Zippers
17	No.10 Spiral Coil, Coyote Y367	10 MM	Kgs	Net content + 1% wastage	Zippers
18	Non Lock Slider No. 8, Color Y367	8 MM	Kgs	Net to net	Zippers
19	non lock no. 10 RC REVERSED Slider + NON-Puller color Y367	10 MM	Kgs	Net to net	Zippers
20	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 10\25	35 MM	Kgs	Net content + 1% wastage	Zippers
21	VELCRO® MST-088 HOOK IRR 25mm COYOTE 6F2	7.5 GSM	Kgs	Net content + 1% wastage	Velcro
22	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
23	Velcro HOOK PH 88 150mm, COYOTE 6F2 Coyote brown, 25m roll	48.0 GSM	Kgs	Net content + 1% wastage	Velcro
24	VELCRO® MST-001 LOOP IRR 20mm COYOTE 6F2	6.0 GSM	Kgs	Net content + 1% wastage	Velcro
25	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
26	VELCRO® MST-001 LOOP IRR 38mm COYOTE 6F	13.0 GSM	Kgs	Net content + 1% wastage	Velcro
27	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro



28	VELCRO® MST- 001 LOOP IRR 100mm COYOTE 6F2	36.0 GSM	Kgs	Net content + 1% wastage	Velcro
29	Velcro MST-001 LOOP IRR 150mm, COYOTE 6F2 Coyote brown, 25m roll	58.5 GSM	Kgs	Net content + 1% wastage	Velcro
30	2M sternum strap buckle DSC\25 4719IR POM	25 MM	Kgs	Net to net	Buckles
31	CRP20 BUCKLE, MALE SIDE, 4179IR, ACETAL	20 MM	Kgs	Net to net	Buckles
32	CRP20 BUCKLE, FEMALE SIDE, 4719IR, ACETAL	20 MM	Kgs	Net to net	Buckles
33	2M TG Buckle SC\25 POM, 4719IR col	25mm	Kgs	Net to net	Buckles
34	F1 CORD LOCK Acetal 4719 IR	15 GSM	Kgs	Net to net	Buckles
35	RG40 regulator buckle 4719IR , ACETAL	20 MM	Kgs	Net to net	Buckles
36	2M webbing TOGGLE buckle TGL/T 4719IR, POM	10 MM	Kgs	Net to net	Buckles
37	LS25 LADDER LOCK 25MM 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
38	BB bracket Buckle 40mm Acetal 4719IR Male	40mm	Kgs	Net to net	Buckles
39	BB bracket Buckle 40mm Acetal 4719IR female	25mm	Kgs	Net to net	Buckles
40	CRP+25 MALE PART POM Color TAN 4719IR IR	25mm	Kgs	Net to net	Buckles
41	CRP+25 FEMALE PART POM Color TAN 4719IR IR	25mm	Kgs	Net to net	Buckles
42	LS20 LADDER LOCK 20MM 4719IR, ACETAL	20mm	Kgs	Net to net	Buckles
43	2M D-RING SA\25 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
44	2M OS\25 SQR 25MM 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
45	rolled rim 8mm ID brass eyelet set,black oxide color	8 MM	Kgs	Net to net	Buckles

46	2D IRR mesh 250-280g , HT POL YESTER, coyote brown color	263 GSM	Kgs	Net to net	Buckles
47	3D SPACER 280gr\m. coyote brown color	302 GSM	Kgs	Net to net	Buckles
48	2mm 100% new virgin HDPE Board Opaque or transparent – 1600*1100*2mm sheet	2mm	Kgs	Net content + 1% wastage	PP And PE Sheets
49	0.8mm 100% new virgin HDPE Board Black- 1600*1000* 0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
50	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
51	1.6mm 100% new virgin HDPE Board Opaque or transparent – 1600*1100*1.6mm sheet	1.6mm	Kgs	Net content + 1% wastage	PP And PE Sheets
52	UBN83 -Nylon 66 840D/Double side Polyether TPU 0.56MM*58”- Coyote Brown	1071 GMS	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
53	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
54	SV SHOULDER SIZING REV02	326mm	Kgs	Net to net	Labels
55	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	8 MM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
56	70-80kg PE foam 5mm foam, elastic IEPE foam structure, 150cm roll (GA70)	5 MM	Kgs	Net content + 1% wastage	Foams
57	30kg PE 3mm foam, elastic IEPE foam structure, 150cm roll (GA29/3)	3mm	Kgs	Net content + 1% wastage	Foams
58	30kg PE 5mm foam, elastic IEPE foam structure, 150cm roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams
59	TXC-80kg EVA\PE 6mm foam, 1000*2000mm sheet (PA80).	6mm	Kgs	Net content + 1% wastage	Foams
60	TCX-30kg EVA\PE 12mm foam, 1000*2000mm sheet (PA30)	12mm	Kgs	Net content + 1% wastage	Foams

61	TCX- 65kg PE\ EVA 5mm foam laminate to 30kg EVA\PE 8mm foam. 1000*2000mm sheet	12mm	Kgs	Net content + 1% wastage	Foams
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**Export Item 3** : 37 Lit Double compartment RS- NEW 20774621600

**Quantity** : 11,804 NOS

**Import items :**

S.N.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +antistatic+WR+PU	272 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN COLOR	154 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
4	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
5	Mil-Spec 17337 0.75" – Dutch Camo+IR - 50m ROLL	19.5 grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
6	Mil-Spec 17337 1" - Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
7	Mil-Spec 17337 1.5" - Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
8	Mil-Spec 17337 65mm – COYOTE BROWN – 50m ROLL	135 grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
9	A-A55301 T-3 Width 1" Dutch Camo +IR 50m roll	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
10	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
11	Mil-Spec 17337 1.5" - Dutch Camo+IR +FR- 50m ROLL	38.5 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
12	Mil-Spec17337 0.75" – COYOTE BROWN – 50m ROLL	19 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes

13	Mil-Spec 17337 0.75" – Dutch Camo+IR+FR - 50m ROLL	19.5 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
14	Mil-Spec 17337 2" - Dutch Camo+IR- ONE SIDE ONLY – 50m ROLL	22grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
15	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	25 GMS	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
16	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	25.5 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
17	Mil-Spec 17337 1" - COYOTE BROWN - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
18	elastic webbing 25mm soft elasticity shagbark grey IRR	25mm	Kgs	Net content + 1% wastage	Webbing & Cords
19	Foldable Elastic Binding Tape 25mm Coyote brown	25 MM	Kgs	Net content + 1% wastage	Webbing & Cords
20	elastic webbing 25mm soft elasticity shagbark grey IRR +FR	25mm	Kgs	Net content + 1% wastage	Webbing & Cords
21	3.5mm texturized Polyester Cord for zipper ends- coyote brown	4 MM	Kgs	Net content + 1% wastage	Zippers
22	2.7 Nylon cord, coyote brown color	2.7mm	Kgs	Net content + 1% wastage	Zippers
23	NO. 8 ZIPPER spiral coil, coyote 367 color	8 MM	Kgs	Net content + 1% wastage	Zippers
24	No.10 Spiral Coil, Coyote Y367	10 MM	Kgs	Net content + 1% wastage	Zippers
25	Non Lock Slider No. 8, Color Y367	8 MM	Kgs	Net to net	Zippers
26	Non Lock Slider No. 10, Color Y367	10 MM	Kgs	Net to net	Zippers
27	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 10/25	35 MM	Kgs	Net content + 1% wastage	Zippers
28	VELCRO® MST-088 HOOK IRR 25mm COYOTE 6F2	7.5 GSM	Kgs	Net content + 1% wastage	Velcro

29	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
30	VELCRO® MST-088 HOOK IRR 100mm COYOTE 6F2	31.0 GSM	Kgs	Net content + 1% wastage	Velcro
31	Velcro HOOK PH 88 150mm, COYOTE 6F2 Coyote brown, 25m roll	48.0 GSM	Kgs	Net content + 1% wastage	Velcro
32	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
33	VELCRO® MST-001 LOOP IRR 38mm COYOTE 6F	13.0 GSM	Kgs	Net content + 1% wastage	Velcro
34	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro
35	VELCRO® MST-001 LOOP IRR 100mm COYOTE 6F2	36.0 GSM	Kgs	Net content + 1% wastage	Velcro
36	Velcro MST-001 LOOP IRR 150mm, COYOTE 6F2 Coyote brown, 25m roll	58.5 GSM	Kgs	Net content + 1% wastage	Velcro
37	CRP20 BUCKLE, MALE SIDE, 4179IR, ACETAL	20 MM	Kgs	Net to net	Buckles
38	CRP20 BUCKLE, FEMALE SIDE, 4719IR, ACETAL	20 MM	Kgs	Net to net	Buckles
39	2M TG Buckle SC25 POM, 4719IR col	25mm	Kgs	Net to net	Buckles
40	F1 CORD LOCK Acetal 4719 IR	15 GSM	Kgs	Net to net	Buckles
41	RG40 regulator buckle 4719IR , ACETAL	20 MM	Kgs	Net to net	Buckles
42	2M webbing TOGGLE buckle TGL/T 4719IR, POM	10 MM	Kgs	Net to net	Buckles
43	LS25 LADDER LOCK 25MM 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
44	BB bracket Buckle 40mm Acetal 4719IR Male	40mm	Kgs	Net to net	Buckles
45	BB bracket Buckle 40mm Acetal 4719IR female	25mm	Kgs	Net to net	Buckles

46	CRP+25 MALE PART POM Color TAN 4719IR IR	25mm	Kgs	Net to net	Buckles
47	CRP+25 FEMALE PART POM Color TAN 4719IR IR	25mm	Kgs	Net to net	Buckles
48	LS20 LADDER LOCK 20MM 4719IR, ACETAL	20mm	Kgs	Net to net	Buckles
49	2M D-RING SA\25 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
50	2M OS\25 SQR 25MM 4719IR, ACETAL	25mm	Kgs	Net to net	Buckles
51	2M Alpha sternum buckle 25/20, 4179 IRR col.	6 MM	Kgs	Net to net	Buckles
52	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	264 GSM	Kgs	Net to net	Buckles
53	2D IRR mesh 250-280g , HT POLYESTER, coyote brown color	263 GSM	Kgs	Net to net	Buckles
54	2D mesh for pockets, 120-130gsm- polyester-big holes ,coyote brown color	122 GSM	Kgs	Net to net	Buckles
55	3D SPACER 280gr\m. coyote brown color	302 GSM	Kgs	Net to net	Buckles
56	0.8mm 100% new virgin HDPE Board Black- 1600*1000* 0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
57	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
58	1.6mm 100% new virgin HDPE Board Opaque or transparent – 1600*1100*1.6mm sheet	1.6mm	Kgs	Net content + 1% wastage	PP And PE Sheets
59	UBN83 -Nylon 66 840D-Double side Polyether TPU 0.56MM* 58-Coyote Brown	1071 GMS	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
60	SV SHOULDER SIZING REV02	326mm	Kgs	Net to net	Labels
61	Thick wall shrink tube with adhe sive 1:4 , 8mm OD black color	8 MM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes

62	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
63	30kg PE 3mm foam, elastic IEPE foam structure, 150cm roll (GA29/3)	3mm	Kgs	Net content + 1% wastage	Foams
64	30kg PE 5mm foam, elastic IEPE foam structure, 150cm roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams
65	TCX- 65kg PE\ EVA 5mm foam laminate to 30kg EVA\PE 8mm foam. 1000*2000mm sheet	12mm	Kgs	Net content + 1% wastage	Foams

**Export Item 4** : Side Pocket for RS - 10L 20774616100

**Quantity** : 2,760 NOS

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone+ antistatic+WR+PU	272 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	154 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	Mil-Spec 17337 0.75" - Dutch Camo+IR - 50m ROLL	19.5 grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
5	Mil-Spec 17337 Width 10mm- Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
6	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	25 GMS	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
7	3.5mm texturized Polyester Cord for zipper ends- coyote brown	4 MM	Kgs	Net content + 1% wastage	Zippers
8	NO. 8 ZIPPER spiral coil, coyote 367 color	8 MM	Kgs	Net content + 1% wastage	Zippers
9	Non Lock Slider No. 8, Color Y367	8 MM	Kgs	Net to net	Zippers

10	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 10\25	35 MM	Kgs	Net content + 1% wastage	Zippers
11	CR-20 20 BUCKLE, FEMAE SIDE, 4179IR, ACETAL	20 MM	Kgs	Net to net	Buckles
12	CR-20 20 BUCKLE, MALE SIDE, 4179IR, ACETAL	20 MM	Kgs	Net to net	Buckles
13	2M webbing TOGGLE buckle TGL/T 4719IR, POM	10 MM	Kgs	Net to net	Buckles
14	rolled rim 6mm ID brass eyelet set,black oxide color	6 MM	Kgs	Net to net	Buckles
15	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	8 MM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
16	WASH LABEL FOR SMALL SIDE POCKET 10L EL5176-07	120mm	Kgs	Net to net	Labels

**Export Item 5 :** Side Pocket for RS - 15L 20774616300

**Quantity :** 23,600 NOS

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +antistatic+WR+PU	272 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	210D NYLON RIPSTOP FABRC, PU, COYOTE BROWN color	154 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR Width 1"- 100 meter/roll	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	Mil-Spec 17337 0.75" - Dutch Camo+IR - 50m ROLL	19.5 grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
5	Mil-Spec 17337 Width 10mm – Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
6	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	25 GMS	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
7	3.5mm texturized Polyester Cord for zipper ends- coyote brown	4 MM	Kgs	Net content + 1% wastage	Zippers
8	NO. 8 ZIPPER spiral coil, coyote 367 color	8 MM	Kgs	Net content + 1% wastage	Zippers



9	Non Lock Slider No. 8, Color Y367	8 MM	Kgs	Net to net	Zippers
10	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 10/25	35 MM	Kgs	Net content + 1% wastage	Zippers
11	CR-20 20 BUCKLE, FEMALE SIDE, 4179IR, ACETAL	20 MM	Kgs	Net content + 1% wastage	Buckles
12	CR-20 20 BUCKLE, MALE SIDE, 4179IR, ACETAL	20 MM	Kgs	Net content + 1% wastage	Buckles
13	2M webbing TOGGLE buckle TGL/T 4719IR, POM	10 MM	Kgs	Net content + 1% wastage	Buckles
14	rolled rim 6mm ID brass eyelet set,black oxide color	6 MM	Kgs	Net content + 1% wastage	Buckles
15	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	8 MM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
16	WASH LABEL FOR LARGE SID E POCKET 15L EL5177-45	120mm	Kgs	Net to net	Labels

**Export Item 6 :** Flat Side Pockets cover for RS 20774622400

**Quantity :** 1,754 NOS

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone+antistatic+WR+ PU	272 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	Mil-Spec 17337 Width 10mm - Dutch Camo+IR - 50m ROLL	20grms	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
3	35CM DEATCHABLE ZIPPER, IRR. VISLON COMPATIBLE. NO. 10/25	35 MM	Kgs	Net content + 1% wastage	Zippers
4	2M webbing TOGGLE buckle TGL/T 4719IR, POM	10 MM	Kgs	Net to net	Buckles

**Export Item 7:** Small Zipped Utility Cargo Panel Pouch 20774621500

**Quantity : 18,944 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone + anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
3	Mil-Spec 17337 1" - Dutch Camo+ IR + FR - 50m ROLL	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	25 GMS	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
5	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	25.5 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
6	3.5mm texturized Polyester Cord for zipper ends- coyote brown	4 MM	Kgs	Net content + 1% wastage	Zippers
7	NO. 8 ZIPPER spiral coil, coyote 367 color	8 MM	Kgs	Net content + 1% wastage	Zippers
8	Non Lock Slider No. 8, Color Y367	8 MM	Kgs	Net to net	Zippers
9	rolled rim 6mm ID brass eyelet set,black oxide color	6 MM	Kgs	Net to net	Buckles
10	0.8mm 100% new virgin HDPE Board Black- 1600*1000* 0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And P E Sheets
11	Thick wall shrink tube with adhesive 1:4 , 8mm OD black color	8 MM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
12	SV small Utility Zipper Pouch REV01 LABEL	90mm	Kgs	Net to net	Labels

**Export Item 8:** PALS Panel interface (for cargo pouch) 20774621400

**Quantity : 3,579 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	154 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	Mil-Spec 17337 0.75" - Dutch Camo+IR+FR - 50m ROLL	19.5 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
5	Mil-Spec 17337 Width 10mm - Dutch Camo+IR+FR- 50m ROLL	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
6	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	25.5 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
7	30 Cm dye molded winged IRR zipper specification rev00	30 MM	Kgs	Net content + 1% wastage	Zippers
8	2M webbing TOGGLE buckle TGL/T 4719IR, POM	10 MM	Kgs	Net to net	Buckles
9	0.8mm 100% new virgin HDP E Board Black- 1600*1000* 0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And P E Sheets
10	LABLE FOR SV PALS INTE RFASE PU-176216-45	56mm	Kgs	Net to net	Labels

**Export Item 9: Cargo Panel Pouch 20774621300**

**Quantity : 3,597 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	210D NYLON RIPSTOP FABRIC, PU, COYOTE BROWN color	154 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	Mil-Spec 17337 0.75" -	19 GSM	Kgs	Net content + 3.5% wastage	Fabrics &

	COYOTE BROWN - 50m ROLL				Meshes
4	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
5	Mil-Spec 17337 0.75" - Dutch Camo+IR+FR - 50m ROLL	19.5 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
6	Mil-Spec 17337 Width 10mm - Dutch Camo+IR+FR - 50m ROLL	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
7	MIL- PRF- 5038J TYPE III coyote brown Width 1"- 100 meter/roll	25 GMS	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
8	A-A55301 T-3 Width 1" Dutch Camo +FR +IR, one side printed	25.5 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
9	Foldable Elastic Binding Tape 25mm Coyote brown	25 MM	Kgs	Net content + 1% wastage	Webbing & Cords
10	elastic webbing 25mm soft elasticity shagbark grey IRR +FR	25mm	Kgs	Net content + 1% wastage	Webbing & Cords
11	3.5mm texturized Polyester Cord for zipper ends- coyote brown	4 MM	Kgs	Net content + 1% wastage	Zippers
12	4mm Polyester Elastic Cord COYOTE BROWN - 100m/roll	4 MM	Kgs	Net content + 1% wastage	Zippers
13	NO. 8 ZIPPER spiral coil, coyote 367 color	8 MM	Kgs	Net content + 1% wastage	Zippers
14	Non Lock Slider No. 8, Color Y367	8 MM	Kgs	Net to net	Zippers
15	30Cm dye molded winged IRR zipper specification rev00	30 MM	Kgs	Net content + 1% wastage	Zippers
16	VELCRO® MST-088 HOOK IRR 20mm COYOTE 6F2	5.5 GSM	Kgs	Net content + 1% wastage	Velcro
17	VELCRO® MST-088 HOOK IRR 25mm COYOTE 6F2	7.5 GSM	Kgs	Net content + 1% wastage	Velcro
18	VELCRO® MST-001 LOOP	6.0 GSM	Kgs	Net content + 1% wastage	Velcro

	IRR 20mm COYOTE 6F2				
19	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
20	CRP20 BUCKLE, MALE SIDE, 4719IR, PA6 FR	20 MM	Kgs	Net to net	Buckles
21	CRP20 BUCKLE, FEMALE SIDE, 4719IR, PA6 FR	20 MM	Kgs	Net to net	Buckles
22	2M 20mm LadderLock LS\20 PA6 4719IR +FR	20 MM	Kgs	Net to net	Buckles
23	DURAFLEX# 121-90315- 000000 20MM WEBBING LOCK Tmolding S6IR COLOR	20mm	Kgs	Net to net	Buckles
24	2M SQR 20MM OS\20 PA6FR 4719IR+FR	20mm	Kgs	Net to net	Buckles
25	2M webbing TOGGLE buckle TGL/T 4719IR, POM	10 MM	Kgs	Net to net	Buckles
26	Molle buckle for 25mm webbing NM99703 PA6 FR +IR S-6IR color	25mm	Kgs	Net to net	Buckles
27	rolled rim 6mm ID brass eyelet set,black oxide color	6 MM	Kgs	Net to net	Buckles
28	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	264 GSM	Kgs	Net to net	Buckles
29	3D SPACER 280gr\m.coyote brown color	302 GSM	Kgs	Net to net	Buckles
30	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
31	1.6mm 100% new virgin HDPE Board Opaque or transparent - 1600*1100*1.6mm sheet	1.6mm	Kgs	Net content + 1% wastage	PP And PE Sheets
32	LABLE FOR SV CARGOPANEL ASSY REV01 BG-176173-45AV	120mm	Kgs	Net to net	Labels
33	Thick wall shrink tube with	8 MM	Kgs	Net content + 3.5% wastage	Fabrics &

	adhesive 1:4 , 8mm OD black color				Meshes
34	70-80kg PE foam 5mm foam, elastic IEPE foam structure, 150cm roll (GA70)	5 MM	Kgs	Net content + 1% wastage	Foams
35	30kg PE 5mm foam, elastic IEPE foam structure, 150cm roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams

**Export Item 10: Inner Hip Belt Size XS**

**Quantity : 397 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone + antistatic+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	anti slip fabric- Coyote brown, FR-IRR	450 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	69.40.0211- 40mm soft elastic webbing- Coyote brown	4 MM	Kgs	Net content + 3.5% wastage	Webbing & Cords
5	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
6	VELCRO® MST-001 HOOK IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
7	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
8	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro
9	VELCRO® MST-001 LOOP IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
10	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	264 GSM	Kgs	Net to net	Buckles

11	FR COOLMAX 3D SPACER 3.5mm-330grm-Coyote brown	330 GMS	Kgs	Net to net	Buckles
12	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
13	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
14	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
15	30Kg PE 5mm Foam, elastic IEPE Foam Structure, 150Cm Roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams

**Export Item 11 : Inner Hip BeltSize S**

**Quantity : 1,162 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	anti slip fabric- Coyote brown, FR-IRR	450 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	69.40.0211- 40mm soft elastic webbing- Coyote brown	4 MM	Kgs	Net content + 1% wastage	Webbing & Cords
5	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
6	VELCRO® MST-001 HOOK IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
7	VELCRO® MST-001	8.0 GSM	Kgs	Net content + 1% wastage	Velcro

	LOOP IRR 25mm COYOTE 6F2				
8	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro
9	VELCRO® MST-001 LOOP IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
10	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	264 GSM	Kgs	Net to net	Buckles
11	FR COOLMAX 3D SPACER 3.5mm-330gm- Coyote brown	330 GMS	Kgs	Net to net	Buckles
12	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
13	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
14	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
15	30Kg PE 5mm Foam, elastic IEPE Foam Structure, 150Cm Roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams

**Export Item 12 : Inner Hip Belt Size M**

**Quantity : 5,171 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	anti slip fabric- Coyote brown, FR-IRR	450 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes



	1"- 100 meter/roll				
4	69.40.0211- 40mm soft elastic webbing- Coyote brown	4 MM	Kgs	Net content + 1% wastage	Webbing & Cords
5	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
6	VELCRO® MST-001 HOOK IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
7	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
8	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro
9	VELCRO® MST-001 LOOP IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
10	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	264 GSM	Kgs	Net to net	Buckles
11	FR COOLMAX 3D SPACER 3.5mm-330gm- Coyote brown	330 GMS	Kgs	Net to net	Buckles
12	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
13	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
14	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
15	30Kg PE 5mm Foam, elastic IEPE Foam Structure, 150Cm Roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams

**Export Item 13: Inner Hip Belt Size L**

**Quantity : 11,806 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	anti slip fabric- Coyote brown, FR-IRR	450 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	69.40.0211- 40mm soft elastic webbing- Coyote brown	4 MM	Kgs	Net content + 1% wastage	Webbing & Cords
5	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
6	VELCRO® MST-001 HOOK IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
7	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
8	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro
9	VELCRO® MST-001 LOOP IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
10	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	264 GSM	Kgs	Net to net	Buckles
11	FR COOLMAX 3D SPACER 3.5mm-330gm-Coyote brown	330 GMS	Kgs	Net to net	Buckles
12	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
13	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets

14	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
15	30Kg PE 5mm Foam, elastic IEPE Foam Structure, 150Cm Roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams

**Export Item 14 : Inner Hip Belt Size XL**

**Quantity : 4,596 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	anti slip fabric- Coyote brown, FR-IRR	450 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	69.40.0211- 40mm soft elastic webbing- Coyote brown	4 MM	Kgs	Net content + 1% wastage	Webbing & Cords
5	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
6	VELCRO® MST-001 HOOK IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
7	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
8	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro
9	VELCRO® MST-001 LOOP IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
10	2D IRR mesh 250-280g ,	264 GSM	Kgs	Net to net	Buckles

	HT POLYESTER FR, coyote brown color				
11	FR COOLMAX 3D SPACER 3.5mm-330gm- Coyote brown	330 GMS	Kgs	Net to net	Buckles
12	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
13	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
14	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
15	30Kg PE 5mm Foam, elastic IEPE Foam Structure, 150Cm Roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams

**Export Item 15 : Inner Hip Belt Size XXL**

**Quantity : 1,351 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	anti slip fabric- Coyote brown, FR-IRR	450 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	69.40.0211- 40mm soft elastic webbing- Coyote brown	4 MM	Kgs	Net content + 1% wastage	Webbing & Cords
5	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
6	VELCRO® MST-001 HOOK IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro

7	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
8	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro
9	VELCRO® MST-001 LOOP IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
10	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	264 GSM	Kgs	Net to net	Buckles
11	FR COOLMAX 3D SPACER 3.5mm-330grm-Coyote brown	330 GMS	Kgs	Net to net	Buckles
12	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
13	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
14	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
15	30Kg PE 5mm Foam, elastic IEPE Foam Structure, 150Cm Roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams

**Export Item 16: Inner Hip Belt Size XXXL**

**Quantity : 111 NOS**

**Import items :**

S. No.	Item Description	Specification	UOM	Quantity Recommended	Category
1	DURABAD ripstopMultitone +anti static+WR+FR	353 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
2	anti slip fabric- Coyote brown, FR-IRR	450 GSM	Square Meter	Net content + 3.5% wastage	Fabrics & Meshes
3	MIL- PRF- 5038J TYPE III Dutch Print+IR+FR Width 1"- 100 meter/roll	20 GSM	Kgs	Net content + 3.5% wastage	Fabrics & Meshes
4	69.40.0211- 40mm soft	4 MM	Kgs	Net content + 1% wastage	Webbing

	elastic webbing- Coyote brown				& Cords
5	VELCRO® MST-088 HOOK IRR 50mm COYOTE 6F2	15.5 GSM	Kgs	Net content + 1% wastage	Velcro
6	VELCRO® MST-001 HOOK IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
7	VELCRO® MST-001 LOOP IRR 25mm COYOTE 6F2	8.0 GSM	Kgs	Net content + 1% wastage	Velcro
8	VELCRO® MST-001 LOOP IRR 50mm COYOTE 6F2	16.0 GSM	Kgs	Net content + 1% wastage	Velcro
9	VELCRO® MST-001 LOOP IRR 107mm COYOTE 6F2	105 MM	Kgs	Net content + 1% wastage	Velcro
10	2D IRR mesh 250-280g , HT POLYESTER FR, coyote brown color	264 GSM	Kgs	Net to net	Buckles
11	FR COOLMAX 3D SPACER 3.5mm-330grm- Coyote brown	330 GMS	Kgs	Net to net	Buckles
12	1.2mm 100% new virgin HDPE Board Opaque or transparent- 1600*1100*1.2mm sheet	1.2 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
13	0.8mm 100% new virgin HDPE Board Black- 1600*1000*0.8mm sheet	0.8 MM	Kgs	Net content + 1% wastage	PP And PE Sheets
14	40-50kg open cell foam, PE material. 1000*2000mm sheet	15 MM	Kgs	Net content + 1% wastage	Foams
15	30Kg PE 5mm Foam, elastic IEPE Foam Structure, 150Cm Roll (GA29/5)	5 MM	Kgs	Net content + 1% wastage	Foams

RA concerned may take necessary action subject to compliance of other usual conditions.

150	<b>Case no. 150</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ARJAN IMPEX PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00085/AM20	<b>RLA File :</b> 05/23/040/00093/AM20	<b>Lic. No. 0510410767</b> <b>Date: 29.05.2019</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a final reminder to the firm to furnish the following information;</p> <ol style="list-style-type: none"> <li>1. Indicate the size of Export items.</li> <li>2. The quantity of import item is mentioned in running meter only, indicate the quantity in square meters.</li> <li>3. The width and GSM of import item i.e. fabric have huge variations, so mention the exact width and GSM of the fabric.</li> <li>4. Submit the CAD, Image/sketch, measurement chart of the export items.</li> </ol> <p>The case stands deferred for re-listing.</p>			

151	<b>Case no. 151</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> DAS STYLE PVT.LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00250/AM20	<b>RLA File :</b> 02/24/040/00090/AM20	<b>Lic. No. 0210209424</b> <b>Date: 06.09.2019</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda and other relevant papers and noted that case pertains to DPIIT and decided to send a final reminder to the firm to furnish the following information:</p> <ol style="list-style-type: none"> <li>1. Complete calculation for requirement of imported and indigenous items for the manufacture of export product (separately for each item) duly certified by Chartered Engineer.</li> <li>2. Complete details of import items, with specification indicating location in the drawing/design/layout of the bag with its application.</li> <li>3. To give unit of measurement of import items in Sq. Mtr. or alternatively to give width (with calculation for import requirement).</li> </ol> <p>The case stands deferred for re-listing.</p>			

152	<b>Case no. 152</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> ARJAN IMPEX PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00383/AM20	<b>RLA File :</b> 05/23/040/00340/AM20/	<b>Lic. No. 0510412721</b> <b>Date: 29.11.2019</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the following information;</p> <ol style="list-style-type: none"> <li>1. Indicate the size of Export items.</li> <li>2. The quantity of import item is mentioned in running meter only; indicate the quantity in square meters.</li> <li>3. The width and GSM of import item i.e. fabric have huge variations, so mention the exact width and GSM of the fabric.</li> <li>4. Submit the CAD, Image/sketch, measurement chart of the export items.</li> <li>5. The complete set of application alongwith</li> </ol> <p>The case stands deferred for re-listing.</p>			

153	<b>Case no. 153</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> PEARL GLOBAL	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99	<b>Status:</b> Withdrawn
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		<b>INDUSTRIES LIMITED</b>	<b>Meeting Date - 28/04/2021</b>	
	<b>HQ File : 01/84/050/00591/AM21</b>	<b>RLA File : 05/24/040/00067/AM21</b>	<b>Lic.No/Date:0510414281 29.05.2020</b>	
	<b>Decision:</b> The Committee considered the case as per the agenda and noted that this case has already been approved in NC Meeting No.01/84-ALC3/2020 date 18.06.2020 (Case: 46/1/84-ALC3/2020). Hence, the committee decided to withdraw the case from agenda. RA concerned may take necessary action subject to compliance of other usual conditions			

	<b>Case no. 154 NC/5/MEET/Feb/202021/99</b>	<b>Party Name: SAIVANA EXPORTS PVT. LTD.</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File : 01/84/050/00628/AM21</b>	<b>RLA File : 05/24/040/00126/AM21</b>	<b>Lic.No/Date:0510414480 24.06.2020</b>	
154	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the followings: 1. CAD, Image and Measurement Chart. 2. Complete two sets of application. 3. Qty. of inputs in Sq. Mtr. The case stands deferred for re-listing.			

	<b>Case no. 155 NC/5/MEET/Feb/202021/99</b>	<b>Party Name: SUNDARAM INDUSTRIES PRIVATE LIMITED</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Closed</b>
	<b>HQ File : 01/84/050/00641/AM21</b>	<b>RLA File : 04/24/040/00046/AM21</b>	<b>Lic.No/Date:0410166859 03.07.2020</b>	
155	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that firm has informed vide letter dated 02.11.2020 that above said adv. Auth is unutilized and requested not to fix the norms. The committee went through the details submitted in this case and decided to close the case. RA concerned may take necessary action subject to compliance of other usual conditions.			

	<b>Case no. 156 NC/5/MEET/Feb/202021/99</b>	<b>Party Name: GROWEL IMPEX PVT. LTD</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
	<b>HQ File : 01/84/050/00764/AM21</b>	<b>RLA File : 05/23/040/00189/AM21</b>	<b>Lic. No. 0510415314 Date: 25.09.2020</b>	
156	<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided send a reminder to the firm to furnish the following: 1. CAD, Image, Measurement chart. 2. Complete two sets of hard copy of application. The case stands deferred for re-listing.			

157	<b>Case no. 157 NC/5/MEET/Feb/202021/99</b>	<b>Party Name: AMKO EXPORTS</b>	<b>Meeting No - NC/5/MEET/Feb/202021/99 Meeting Date - 28/04/2021</b>	<b>Status: Deferred and Re-indexed</b>
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	<b>HQ File :</b> <b>01/84/050/00777/AM21</b>	<b>RLA File :</b> <b>05/23/040/00199/AM21</b>	<b>Lic. No. 0510415439</b> <b>Date: 07.10.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:				
<ol style="list-style-type: none"> <li>1. Complete two sets of hard copy of application.</li> <li>2. Manufacturing process.</li> <li>3. Stage wise wastage.</li> <li>4. Constituents' compositions.</li> </ol>				
The case stands deferred for re-listing.				

	<b>Case no. 158</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name</b> <b>TANGERINE DESIGN</b> <b>PVT. LTD.</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> <b>01/84/050/00092/AM20</b>	<b>RLA File :</b> <b>05/24/040/00125/AM20</b>	<b>Lic. No. 0510410789</b> <b>Date: 03.06.2019</b>	
158	<b>Decision :</b> Committee considered the case as per agenda along with other relevant papers and noted that case pertains to DPIIT and decided to send final reminder to the firm to furnish the following information:			
	<ol style="list-style-type: none"> <li>1. Net import content in each type of Export product indicating how much accessories fixed in each bag.</li> <li>2. Complete calculation for inputs for manufacturing the bags with function /use /location in bag and also to give layout/design of the bag.</li> <li>3. Wastage calculation of each input and GSM of Synthetic PU Leather &amp; specifications of Micro fibres with reason for applying in Sq. Meter.</li> </ol>			
	The case stands deferred for re-listing			

	<b>Case no. 159</b> <b>NC/5/MEET/Feb/202021/9</b>	<b>Party Name:</b> <b>DAKS INDIA</b> <b>INDUSTRIES PVT.</b> <b>Ltd.</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
	<b>HQ File :</b> <b>01/84/050/00473/AM20</b>	<b>RLA File :</b> <b>05/23/040/00401/AM20</b>	<b>Lic. No. 0510413369</b> <b>Date: 17.01.2020</b>	
159	<b>Decision:</b> The Committee considered the case as per the agenda alongwith others relevant papers and based on recommendation of DPIIT, committee decided to ask the firm to furnish the following:			
	<ol style="list-style-type: none"> <li>1. Complete specification for import items other than Fabric and lining. Stitching In Thread Nylon/cotton no specification has been given</li> <li>2. Justification for using Edge paint indicating specification for requirement of 265 Kg for all the export items.</li> <li>3. Drawing / Design or Photographs of Export items indicating Style no. for each export item.</li> </ol>			
	The case stands deferred for re-listing.			
	<b>Case no. 160</b> <b>NC/5/MEET/Feb/202021/99</b>	<b>Party Name:</b> <b>INTERNATIONAL</b> <b>CONVEYORS LIMITED</b>	<b>Meeting No -</b> <b>NC/5/MEET/Feb/202021/99</b> <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> <b>Deferred and</b> <b>Re-indexed</b>
160	<b>HQ File :</b>	<b>RLA File :</b>	<b>Lic. No. 0310835048</b>	

	<b>01/84/050/00522/AM20</b>	<b>03/94/040/00993/AM20/</b>	<b>Date: 25.02.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net weight of export product.</li> <li>2. Net content of polyester filament yarn and Nylon yarn in export product.</li> </ol> <p>The case stands deferred for re-listing.</p>			

161	<b>Case no. 161</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> RADNIK AUTO EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00598/AM21	<b>RLA File :</b> 05/24/040/00077/AM21	<b>Lic.No/Date:0510414298</b> 02.06.2020	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete two sets of application.</li> <li>2. CAD with Style no, Image and Measurement chart.</li> </ol> <p>The case stands deferred for re-listing.</p>			

162	<b>Case no. 162</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> POOJA INTERNATIONAL	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00629/AM21	<b>RLA File :</b> 05/24/040/00122/AM21	<b>Lic.No/Date:0510414481</b> 24.06.2020	
	<p><b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and decided to send a reminder to the firm to furnish the followings:</p> <ol style="list-style-type: none"> <li>1. CAD, Image and Measurement Chart.</li> <li>2. Complete two sets of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

163	<b>Case no. 163</b> NC/5/MEET/Feb/2020 21/99	<b>Party Name:</b> WEAR WELL INDIA PRIVATE LIMITED.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00646/AM2 1	<b>RLA File :</b> 05/24/040/00157/AM21	<b>Lic.No/Date:0510414594</b> 09.07.2020	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has furnished application copy. The committee went through the details submitted in this case and decided defer the case for further examination.</p> <p>The case stands deferred for re-listing.</p>			

164	<b>Case no. 164</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
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<b>HQ File :</b> 01/84/050/00662/AM21	<b>RLA File :</b> 05/24/040/00175/AM21	<b>Lic. No. 0510414756</b> <b>Date: 28.07.2020</b>	
<b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. The Committee went through the details submitted in this case decided approve the norms as under:			
<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty. Recommended</b>
Ladies Skirts mfd. of 100% Polyester Woven Dyed Fabric GSM 175 +/-10%(Style no Florida Skirt)	20300 Nos.	100% Polyester Woven Dyed Fabric width 56" GSM 175 +/- 10%	63945 Sq. Mtr @ 3.15 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

<b>Case no. 165</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> TANGERINE DESIGN PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
<b>HQ File :</b> 01/84/050/00095/AM20	<b>RLA File :</b> 05/24/040/00124/AM20	<b>Lic. No. 0510410812</b> <b>Date: 04.06.2019</b>	
165	<b>Decision:</b> Committee considered the case as per agenda along with other relevant papers and noted that case pertains to DPIIT and firm was asked to furnish the following information:		
	<ol style="list-style-type: none"> <li>1. Net import content in each type of Export product indicating how much accessories fixed in each bag.</li> <li>2. Complete calculation for inputs for manufacturing the bags with function /use /location in bag and also to give layout/design of the bag.</li> <li>3. Wastage calculation of each input and GSM of Synthetic PU Leather &amp; specifications of Micro fibres with reason for applying in Sq. Meter.</li> </ol>		
	Firm's reply still not received. However, the firm vide their email dated 15.09.2020 has requested to grant them more time to submit their applications/reply. Therefore, the Committee decided to grant 2 months extra time to the firm to furnish their reply.		
	The case stands deferred for re-listing.		

<b>Case no. 166</b> NC/5/MEET/Feb/202021/99	<b>Party Name:GAURAV</b> <b>INTERNATIONAL</b>	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved		
<b>HQ File :</b> 01/84/050/00445/AM20	<b>RLA File :</b> 05/23/040/00387/AM20	<b>Lic.No/Date:0510413182</b> <b>02.01.2020</b>			
166	<b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and based on written comments UO No. 37(5)/17/Textiles/2021-22dated30.04.2021 of DCMSME , Committee decided to approve the norms as under:				
	<b>Sl.</b>	<b>Export item</b>	<b>Qty.</b>	<b>Import item</b>	<b>Qty recommended</b>
	1.	Ladies Skirt made of 55% Silk 45% Cotton Unbleached Woven Fabric, GSM 66+/- 10%. Style No. WSK197521, WSK197522, WSK197523, WSK197524.	6467 Nos.	55% Silk 45% Cotton Unbleached Woven Fabric GSM 66±10%.	16814 sq. meters @2.60 sq. mtrs. /pc.

2.	Ladies Blouse made of 100% Silk Unbleached Woven Fabric, GSM 70±10%. Style No. AJ427.	5078 Nos.	100% Silk Unbleached Woven Fabric, GSM 70±10%	12441 sq. meters @2.45 sq. mtrs. /pc.
RA concerned may take necessary action subject to compliance of other usual conditions.				

167	<b>Case no. 167</b> NC/5/MEET/Feb/202021/99	<b>Party Name:</b> AMRIT EXPORTS PVT. LTD.	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00474/AM20	<b>RLA File :</b> 02/24/040/00161/AM20	<b>Lic. No. 0210209686</b> <b>Date: 17.01.2020</b>	
	<p><b>Decision:</b> Committee considered the case as per agenda alongwith other relevant papers and noted that firm was asked to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image and measurement chart for all export products (In CAD, please mention clearly the cutting length, width, efficiency and number of garments made against the respective CAD )</li> <li>2. Justification for only one button per pc in export product -2 and 30 buttons each in export product 3 and 4.</li> <li>3. Practically maximum 120 Mtr. thread is required for each shirt and maximum 400 Mtr. for each coverall. As against that you have claimed 400 Mtr. and 700 Mtr. threads respectively, please clarify.</li> <li>4. Complete set of application.</li> </ol> <p>Firm's reply received and same has been sent to DCMSME. The committee decided to wait for their comments. The case stands deferred for re-listing.</p>			

168	<b>Case no. 168</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> HIGH PERFORMANCE TEXTILES PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
	<b>HQ File :</b> 01/84/050/00648/AM21	<b>RLA File :</b> 05/23/040/00074/AM21/	<b>Lic. No. 0510414605</b> <b>Date: 10.07.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a final reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net content of HDPE and indigenous material in export product.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

169	<b>Case no. 169</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> RADNIK EXPORTS	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Approved
	<b>HQ File :</b> 01/84/050/00663/AM21	<b>RLA File :</b> 05/24/040/00197/AM21	<b>Lic. No. 0510414757</b> <b>Date: 28.07.2020</b>	
	<p><b>Decision:</b> The Committee considered the case as per the agenda and noted that firm has submitted the hard copy of application. Based on recommendation of Sh. RA Lal , Committee decided to approve the norms as under:</p>			

<b>Export item</b>	<b>Qty.</b>	<b>Import Item</b>	<b>Qty. Recommended</b>
Ladies Skirts mfd of 100% Polyester Woven Dyed Fabric GSM 175 +/- 10%(Style FLORIDA SKIRT)	12600 Nos.	100% Polyester Woven Dyed Fabric width 56" GSM 175+/- 10 %	39690 Sq. Mtr. @ 3.15 Sq. Mtr./Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case no. 170</b> NC/5/MEET/Feb/202021/99	<b>Party Name</b> OPERA GLOBAL PRIVATE LIMITED	<b>Meeting No -</b> NC/5/MEET/Feb/202021/99 <b>Meeting Date - 28/04/2021</b>	<b>Status:</b> Deferred and Re-indexed
170	<b>HQ File :</b> 01/84/050/00706/AM21	<b>RLA File :</b> 05/24/040/00114/AM21	<b>Lic. No. 0510414460</b> <b>Date: 22.06.2020</b>
<p><b>Decision:</b> The Committee considered the case as per the agenda alongwith other relevant papers and decided to send a reminder to the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Complete two sets of hard copy of application.</li> </ol> <p>The case stands deferred for re-listing.</p>			

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